

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF March-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 244/2025	COMM-03.03.2025	AS ENTERPRISES VS. AJAY MOTORS PVT. LTD.	MAYANK GOEL	9999340256	mnglawoffice@gmail.com	28.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 261/2025	COMM-05.03.2025	UNION BANK OF INDIA VS. JITENDER	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	27.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 260/2025	COMM-05.03.2025	UNION BANK OF INDIA VS. NIKHIL SHARMA	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	27.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 259/2025	COMM-05.03.2025	M/S. A TO Z CHEMICALS VS. PRAVEEN AGGARWAL	LOVEKESH AGGARWAL	9873300695	lovekesh27@gmail.com	22.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 258/2025	COMM-05.03.2025	BANK OF INDIA VS. GURDIYAL SINGH	VARUN SHARMA	9811161300	Adv.varunsharma@gmail.com	19.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 274/2025	COMM-06.03.2025	THE FEDERAL BANK VS. ANIL KUMAR	KIRAN MAHAJAN	9810472145	kiranmahajan60@yahoo.com	04.03.2025/-
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 283/2025	COMM-07.03.2025	SAHIL DUGAL VS. MUNICIPAL CORPORATION OF DELHI ANR.	SATYENDR & ANIL KUMAR SINGH	9811161525	sksingh116@gmail.com	28.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 284/2025	COMM-07.03.2025	AMIT KHANNA VS. KRISHNA DEVI	VIKAS BHATIA	9811084048	VIKASBHATIA@GMAIL.COM	28.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 299/2025	COMM-12.03.2025	ANSHUL GUPTA VS. MOAZZAM SIDDIQUEE	ATUL GUTPA	9810862405	atulguptadv@hotmail.com	28.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 307/2025	COMM-18.03.2025	ROLLING ELEMENTS PVT. LTD. VS. SINGH TRADERS	ANIL KUMAR SINGH	9313579493	Adv.anilsingh88@gmail.com	20.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 336/2025	COMM-25.03.2025	INLAND WORLD LOGISTICS INDIA PVT. LTD. VS. SURAJ GUPTA	J.P. SHEKHAWAT	9811165702	shekhawatjp@rediffmail.com	12.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 339/2025	COMM-26.03.2025	KARTIK GARG VS. M/S. FRANCHISE INDIA HOLDING PVT. LTD.	SUDESH KUMAR	9313195031	sudeshkradvocate@gmail.com	12.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 342/2025	COMM-27.03.2025	SUDAM DAS VS. A.K. ENTERPRISES	MAYANK GOEL	9999340256	mnglawoffice@gmail.com	25.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 355/2025	COMM-28.03.2025	CANARA BANK VS. RAKESH KUMAR BHATIA	SANJEEV KUMAR PANDEY	9868089772	Sanjiv.pandey2010@gmail.com	25.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 359/2025	COMM-29.03.2025	ALUTIX INSULATIONS VS. MAYUR VENEER & PLYWOOD INDUSTRIES	PALLAV GUPTA	9910186086	advpallavgupta@gmail.com	25.03.2025

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2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306				M/S R K And Sons Jewelers Vs M/S HEERA JEWELS And GEMS PVT Ltd	Arjun Bhaskar(P)	9711285445	adv.arjunbhas kar@gmail.com	27.02.2025
			306	CS (COMM)	249/2025	04-03-2025	VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI Corporation of Delhi	satyendra kumar singh(P)	9811161525	sksingh16@gmail.com	20.02.2025
			306	CS (COMM)/	257/2025	05-03-2025	IDFC FIRST BANK LTD Vs AMIT RAJOO	Tanuj Agrawal(P)	9599153502	tagrawal5@gmail.com	29.01.2025
			306	CS (COMM)/	256/2025	05-03-2025	Ms LITTLE PROFIT TRADING Co Vs MS BALA JEE AGENCIES	MUNISH VOHRA(P)	9811427955	munishlaw.voh ra@gmail.com	10.02.2025
			306	CS (COMM)/	280/2025	07-03-2025	KRBL Limited Vs RAKSHIT TRADING COMPANY	Shravan Bansal(P)	26843455	unitedmark@u nitedandunited.com	25.02.2025
			306	CS (COMM)	292/2025	10-03-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs SHRAVAN KUMAWAT	SHIVENDR A PRATAP SINGH(P)	9953394364	shivendra@theacme.com	06.03.2025
			306	CS (COMM)/	348/2025	28-03-2025	RAMEAH BRIJ LAL SANTANI Vs VISHAL AGGARWAL	Aman Kumar(P)	9873938816	mittalpk08@gmail.com	NA
			3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Hazari Delhi	for Recovery	AMIT KHANNA PROP M/S SARTHAK TRADING. CO VS MD SAKIL YAHYA ZAKI	07.03.2025	VIKAS BHATIA	9811379676
303, Extension Block, Hazari Delhi	for Recovery	PROP OF M/S R.S.M.BEARING CO VS JADISH KR. PROP OF M/S J.K.MOTORS				10.03.2025	KUMAL MADAN	9717468652	KUNALMADAN@KAMLAOFFICE.COM	06.03.2025	
303, Extension Block, Hazari Delhi	for Recovery	RANBIR SINGH VS DEVENDER SINGH				12.03.2025	R.S. YADAV	9810888624	NOT PROVIDED	06.03.2025	
303, Extension Block, Hazari Delhi	for Recovery	RAMESH CHAND GUPTA VS KSHAMA GUPTA				19.03.2025	SHIV LAL	9953283177	JKALEGAL@GMAIL.COM	NOT FILED	
303, Extension Block, Hazari Delhi	for Recovery	MANSA PLASTIC P.LTD. VS DELTON CABLES LTD				20.03.2025	SHRESHTH A KUMAR	9582461463	ADVSHRESHTHA@GMAIL.COM	07.03.2025	
303, Extension Block, Hazari Delhi	for Recovery	SAHIL DUGAL VS MCD				24.03.2025	SATYENDE KR. SINGH	9811161525	S.K.SINGH116@GMAIL.COM	28.02.2025	
303, Extension Block, Hazari Delhi	for Recovery	SUDAM DAS VS ELECTRIX PVT.LTD				27.03.2025	MAYANK GOEL	9999340256	MANGLAWOFFICE@GMAIL.COM	25.03.2025	
303, Extension Block, Hazari Delhi	for Recovery	SUSHIL AGG VS AJANTA RAJ PROTEINS LTD				27.03.2025	TUSHAR AGG	9313202263	LAWAGGARWALTUSHAR@GMAIL.COM	NOT PROVIDED	

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4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL DELHI	ROOM NO.304	RECOVERY	CS (COMM)254/2025	05.03.2025	SURYA ROSHNI V/S GAUTAM CHAND PARKASH	SHRIHAR TRIPATHI	9548888420	ADVOCATESINHA@REDIFFMAIL.COM	27.02.2025
			ROOM NO.304	RECOVERY	CS (COMM)298/2025	12.03.2025	ISHWAR DASS KHETWANI V/S PRAMOD KUMAR BEDIA AND ORS	PRAVEEN SURI AND ASSOCIATES	9810928188	PRAVEENSURI73@GMAIL.COM	07.03.2025
			ROOM NO.304	RECOVERY	CS (COMM)309/2025	19.03.2025	PACKAGING PVT LTD V/S MANALI PASAND AGRO FOODS INDIA LTD.	ARUN MEHTA	9811-019-124	ADVMEHTA@GMAIL.COM	20.01.2025
			ROOM NO.304	RECOVERY	CS (COMM)326/2025	22.03.2025	AKDK JAIN TRADING PVT LTD V/S AMIT GUPTA	SANTOSH KUMAR	9717-973-422	NA	04.03.2025
			ROOM NO.304	RECOVERY	CS (COMM)327/2025	22.03.2025	RAM CHARAN BANSAL CONSTRUCTION PVT LTD V/S DELHI JAL BOARD	JALSHIKHA GOEL	8287-634-805	shikhagoel63@gmail.com	04.03.2025
			ROOM NO.304	RECOVERY	CS (COMM)328/2025	22.03.2025	STATE BANK OF INDIA V/S M/S CHANNDIA ENTERPRISES	ASHOK KUMAR	9810-019-614	AKBAHL_ADV@YAHOO.CO.IN	04.03.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL DELHI	nil								
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRIL COURT CENTRAL DELHI	CENTRAL DELHI	410		CS (COMM)/278/2025	06-03-2025	NIKE INNOVATE CV AND ANR Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	27.02.2025
			410		CS (COMM)/294/2025	11-03-2025	UNION BANK OF INDIA Vs SANJEEV KUMAR	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	03.03.2025
			410		CS (COMM)/277/2025	06-03-2025	LEVI STRAUSS AND CO Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	28.02.2025
			410		CS (COMM)/289/2025	10-03-2025	SANJAY GOEL Vs MUKUL GUPTA	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.com	19.02.2025
			410		CS (COMM)/315/2025	20-03-2025	M/S SABSONS AGENCIES PVT LTD Vs M/s RLF INDUSTRIES LTD AND ORS	Sonal Sarda(P),	8447478202	Sonal.ssarda@gmail.com	17.03.2025
			410		CS (COMM)/237/2025	03-03-2025	SATYA NARAIN GUPTA Vs SHIRAJ KHAN	SH. VIKRAM AGGARWAL	9811101108	sanjayaggarwal1345@yahoo.com	10.02.2025
			410		CS (COMM)/250/2025	04-03-2025	RAJENDRA G. MEHTA VS. M/S. RIDHI SIDHI ENGINEERS	SH. MAHESH KATYAYEN	981033604	tridentlaw@hotmail.com	24.02.2025
			7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL DELHI	COURT ROOM 302	CIVIL SUIT	CS (COMM) 243/2025	03.03.2025	JAI GOVIND GUPTA Vs LAKHAN GUPTA	SHRAVAN BANSAL

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			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 227/2025	03.03.2025	TATA CAPITAL LTD. VS ALEEQ AHMAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 231/2025	04.03.2025	HDFC BANK LTD. VS NAIMAN KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 255/2025	05.03.2025	A ENTERPRISES VS PUNJAB BODY BUILDERS	MAYANK GOEL	9999340256	mnglawoffice@gmail.com	28.02.2025
			COURT ROOM 302	CIVIL SUIT	MISC. DJ 138/2025	06.03.2025	M/S MARKETING KING ONLINE PVT. LTD. VS SAHIL GUPTA	SEEMA BENGANI	9891821120	NA	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 287/2025	10.03.2025	PUBLISHERS PVT. LTD. VS BHARTI MADHYAVARTI SAHKARI GRAHAK BHANDAR LTD.	JYOTI TANEJA	999500069	jyoti.taneja09@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 246/2025	17.03.2025	TATA CAPITAL LTD. VS NANDAN RAM SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 324/2025	21.03.2025	GOBIND RAM GUPTA VS RAJESH SINGH	SUMMIT KAUSHAL	9810313802	NA	11.03.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 337/2025	25.03.2025	GURCHARAN SINGH VS SATPAL BAJAJ	VANDANA SHARMA	9313703302	vandanaasharma@yahoo.co.in	20.01.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 349/2025	28.03.2025	PAWAN KUMAR AGGARWAL VS BABITA SHARMA	IT K DADHICH	9350227991	kdadhich@gmail.com	18.03.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 352/2025	28.03.2025	M/S ANANT OVERSEAS PVT. LTD. VS SOBHIT SHARMA	V.K. YADAV	8527233905	vijayadav@gmail.com	17.01.2020
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 358/2025	28.03.2025	RAJESH KUMAR VS BRAHMADEO TRIPATHI	MANAN KHARBANDA	8368825905	kharbanda.manan2000@gmail.com	24.03.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL									
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK		OMP (I) COMM (I) OMP (I) COMM/228/2025	03-03-2025	TATA CAPITAL LTD. Vs NARENDRA KUMAR KHATK	ANISH BHOLA(P)	9811452022	Anish_bhola@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK		CS (COMM.) CS (COMM)/246/2025	03-03-2025	Genuine Wears Vs Fashion Point	Shashank Sushil Mangal(P)	9999031928	office@shashankmangal.co.in	28.02.2025
			309 THIRD FLOOR EXTENTION BLOCK		CS (COMM.) CS (COMM)/245/2025	03-03-2025	STATE BANK OF INDIA Vs RADHA	suresh kumar(P)	9818159221	advocate.suresh75@gmail.com	24.12.2025

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		309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/132/2025	07-03-2025	Rakesh Kumar Goel Vs Municipal Corporation of Delhi	satyendra kumar singh(P).	9811161525	sksinghll6@gmail.com	
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/282/2025	07-03-2025	VIKAS VERMA Vs Municipal Corporation of Delhi	satyendra kumar singh(P).	9811161525	sksinghll6@gmail.com	20.02.2025
		309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/134/2025	07-03-2025	M/S TAJ PRESS Vs SHALINI JAIN	Nitin Arora(P).	9818189667	nitin.arora465@gmail.com	
		309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	ExCOMM - Award by Arb Comm/8/2025	12-03-2025	INVESTMENTS LTD Vs MS HOTEL KASHISH INTERNATIONAL	ANUBHAV MEHROTRA(P).	9198 10817397	chambersofaat@gmail.com	
		309 THIRD FLOOR EXTENTION BLOCK	COMP (COMM.)	COMP (COMM)/248/2025	17-03-2025	TATA CAPITAL LTD Vs EVERGREEN INFRA SOLUTION 8983	ANISH BHOLA(P).	9811452022	Anish_bhola@gmail.com	
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/305/2025	18-03-2025	M/s Super Bikes World Vs Kumar Nishant	ALOK BHATT(P).	9818489589	Office@rajindersingh.co.in	25.02.2025
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/311/2025	19-03-2025	NIIR PROJECT CONSULTANCY SERVICES Vs SANDEEP KUMAR BANSLA	Dhruva Bhagat(P).	9910599996	B_LEGAL@OUTLOOK.COM	01.03.2025
		309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/147/2025	19-03-2025	Ashish Singhal Vs ICICI BANK	Mordhwaj Singh(P).	9953001526	NA	
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/318/2025	20-03-2025	M/S ALLIANCE TUBES COMPANY AND CONSULTANT Vs M/S EVERALERT SYSTEMS	Neeraj Saini(P).	958953958,874 3968006	NA	17.12.2024
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/325/2025	21-03-2025	Vimal Rajpal Vs Majid Ali	SATISH KUMAR(P).	9717973922	santoshkumar@gmail.com	10.03.2025
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/329/2025	22-03-2025	M/S Lakshay Gauri Buildcon Vs M/S Sri MAA Montessory International	Rajal Dua(P).	989191480	info@duasnduas.com	19.03.2025
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/335/2025	25-03-2025	TEJ BHAN MARWAH Vs MATADEEN GUPTA	JEEWAN CHANDRA(P).	9717110848	Jeowanchandani@gmail.com	25.04.2023
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/343/2025	27-03-2025	AMBAY FOOTWEAR Vs ASHISH TRADING CO	KESHAV MUDGIL(P)	9716442809	mudgilkeshav@gmail.com	25.03.2025

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			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/353/2025	28-03-2025	GULSHAN ARORA Vs SARBJEET KAUR		Gaurav Dua(P).	011-40153539;9910599511	GAURAVDUAS@GMAIL.COM	27.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	MISC. DJ	Misc DJ/143/2025	07-03-2025	Tirupati Industries Sitaram Vs		Arun Arun(P).	9871425155	verma.arun2907@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK	MISC. DJ	Misc DJ/142/2025	07-03-2025	Dassoler agronegocios ltd Vs RBNaman enterprises		Agarwal(P).	99992 75870	advnamanagarwal@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/135/2025	07-03-2025	M/S TOYS INDIA Vs GUPTA TOYS AND CORNER		Vineet Aggarwal(P)	9899406498	NA	
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/146/2025	18-03-2025	LIGHTS PVT LTD Vs Hindustan Millennium Pools through its Proprietor Sh Ajay Malhotra		Shailender Negi(P).	9999012495 9999029218	SHAILNEGH1984@GMAIL.COM	
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/162/2025	27-03-2025	Ramesh Chand Gupta Vs Jatin Kshama Gupta		Aggarwal(P)	9953283 177	jka.legal@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/306/2025	18-03-2025	LIGHTS PVT LTD Vs Hindustan Millennium Pools through its Proprietor Sh Ajay Malhotra		SUNNY SACHDEVA	9990090890	sunnydeva100.a@gmail.com	11.03.2025
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/293/2025	10-03-2025	Hamdard National Foundation (India) Vs Alim Hassan (Proprietor of Alam Pharmacy)		SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacemeco.com	06-03-2025
			307	Civil	CS (COMM)/338/2025	26-03-2025	SANGEETA TALWAR Vs M/s PUREARTH INFRASTRUCTURE LTD		BHANU MOHAN	7503768806	rvo16972@gmail.com	17-03-2025
			307	Civil	CS (COMM)/340/2025	26-03-2025	MOHD KASHIF Vs JALALUDDIN		Imran Ahmad	9350460168	imahd2012@gmail.com	13-03-2025
			307	Civil	CS (COMM)/351/2025	28-03-2025	Sharad Kapoor Proprietor of M/s ACE Electronics Vs Pramod Telecom Private Limited		Rhea Luthra	9917079999	advrtalchatnhersef@GMAIL.COM	17-03-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/252/2025	04.03.2025	M/S PRAYAG POLYMERS PVT. LTD Vs M/S KRISHNA BATH COLLECTION		Pavni Poddar	7838343021	robinsirohi81@gmail.com	31.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/263/2025	05-03-2025	M/s KUNDAN LAL AND SONS Vs SANJIB BHUNIA		Sumit Gupta	9811045845	advsumitgupta@gmail.com	19.12.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/271/2025	06-03-2025	THROUGH SPA HOLDER MR HEMANT ARORA Vs MOHAMMAD ARIF		Archit Singhal	9599043045	legal@sigmalegal.in	24.02.2025

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		COURT ROOM 310	CS (COMM)	CS (COMM)/272/2025	06-03-2025	SADHANA GUPTA Vs HANSRAJ GUPTA AND CO PVT. LTD	Vs Vijawal Gupta, Sanjay Aggarwal	9810031823	sa9860@gmail.com	24.02.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/273/2025	06-03-2025	HOUSE OF BAGS Vs MAYASHEEL RETAIL INDIA LTD.	Vs Vijay Sharma	9811368656	vijayrehi@gmail.com	20.01.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/296/2025	11-03-2025	THE FEDERAL BANK LTD Vs MOHD JAKIR HOSSAIN	Vs Kiran Mahajan	9810472145	kiranmahajan60@yahoo.com	04.03.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/304/2025	18.03.2025	STATE BANK OF INDIA VS M/s BANARSI DASS AND COMPANY	Vs Pradeep Kalher	9999330725	delhilawyers76@yahoo.co.in	14.01.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/308/2025	18.03.2025	M/s BEAUTY ART PRINT(INDIA) PRIVATE LTD Vs AKASH JAIN	Vs Bharat Gupta	9268300000	bharat.guptakrc@gmail.com	12.03.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/316/2025	20.03.2025	M/s DHARAM INDUSTRIES VS M/s BALAJI STEEL AGENCY	Vs Mansimran Singh	9818908905	mansimrankhura@gmail.com	12.03.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/319/2025	20.03.2025	HARISH KUMAR VS SHRI SAI SIMRAN REAL ESTATE	Vs Sunny Sachdeva	9990090890	sunnydeva100@gmail.com	07.03.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/344/2025	27.03.2025	COMBITIC GLOBAL CAPLET PVT LTD Vs MOHAN LAL JAWANMAL SAKARIA	Vs Nidhi Jain	7988059993	lawnidhi99@gmail.com	24.02.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/350/2025	28.03.2025	CANARA BANK Vs RAKESH KUMAR TRIPATHI PROPRIETOR R S MOTORS	Vs Sanjeev Chopra	971142200	chopra6791@gmail.com	22.03.2025
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL								
		401	CS COMM	247/2025	03.03.2025	ST. PETER LAW ACADEMY V/S NAVEEN SHARMA	Vs SKESHAV KUMAR VERMA	8588938588	ADVOCATE KE SHAV VERMA @GMAIL.COM	18.02.2025
		401	CS COMM	251/2025	04.03.2025	NATHMAL VERMA V/S NISWA ENGG SOLUTIONS INDIA PVT LTD	Vs SUMIT GUPTA	9811045845	ADV SUMIT GUPTA @GMAIL.COM	22.01.2025
		401	EX COMM	119/2025	04.03.2025	BHARAT ARORA V/S MCD	Vs SATYENDR KUMAR SINGH	981161525	SKSINGH116@GMAIL.COM	
		401	CS COMM	264/2025	05.03.2025	UNION BANK OF INDIA V/S RAJ KUMAR	Vs SALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	27.02.2025
		401	EX COMM	125/2025	06.03.2025	SONIA PUNJABI V/S HARVINDER SINGH	Vs MOHD. BABAR	9891146454	MOHDBABAR ADV@GMAIL.COM	
		401	EX COMM	123/2025	06.03.2025	TELEVISION AUTOMATION SERVICES PVT LTD V/S BIG DIGITAL IMPRESSION PVT LTD	Vs ASHISH SHARMA	9650398837	ASHISHADVOCATE07@GMAIL.COM	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		401	CS COMM	275/2025	06.03.2025	VIKAS VERMA V/S MCD & ORS	SATYENDR A KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	20.02.2025
		401	CS COMM	276/2025	06.03.2025	RAJ KUMAR GOEL V/S MCD & ORS	SATYENDR A KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	27.02.2025
		401	MISC DJ	145/2025	10.03.2025	THE NANITAL BANK LTD V/S POOJA YADAV & ORS	ALOK MOHAN	967568910	ALOKMPI@GMAIL.COM	
		401	CS COMM	295/2025	11.03.2025	M/S INVICTUS DIGITAL V/S M/S SHREE DURGA ENTERPRISES	YASHPAL SINGH	9810220380	ADVOCATES.EKLAWYA@GMAIL.COM	03.03.2025
		401	OMP I COMM	241/2025	11.03.2025	SHARMA V/S M/S ANSAL LOTUS MELANGE PROJECTS PVT LTD	KMG LEGAL	9582156789	KMGLEGALDEHLI@GMAIL.COM	
		401	OMP I COMM	247/2025	17.03.2025	TATA CAPITAL LTD V/S M/S MANISH CONSTRUCTION	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	CS COMM	323/2025	20.03.2025	UCO BANK V/S PRANSHU MANGLA	KAMLESH KUMAR TIWARI	9310019131	AD.KAMLESH TIWARI@GMAIL.COM	06.03.2025
		401	EX COMM	354/2025	21.03.2025	AJM HOUSING PVT LTD V/S KANHIYA LAL PRAKASH KUMAR	GAURAV M. LIBERHAN	9810955779	LIBERHANLAWOFFICE@GMAIL.COM	
		401	MISC DJ	176/2025	22.03.2025	SUNIL CHAUDHARY V/S AMAN NARANG	SRIKANT CHAUDHARY SPA	9810872851		
		401	CS COMM	331/2025	22.03.2025	SHUBHAM GOEL V/S DIMPLE DIXIT	BHAVYA SETHI	9811389644	SETHIBHAVYA@GMAIL.COM	20.03.2025
		401	CS COMM	334/2025	25.01.2025	M/S VASTRAM INDIA PVT LTD V/S PRIYANSHU ENTERPRISES	VIKRANT JAIN	9811377679	ADVOCATEWIDU@GMAIL.COM	07.03.2025
13	SH. M.K. NAGPAL DISTRICT COMMERCIAL COURT	COURT ROOM 402	CIVIL SUIT	CS (COMM)/238/2025	03-03-2025	LIMITED Vs M/S MODE RETAILS SALES MARKETTING PRIVATE LIMITED	SUYASH PANDEY	9876221056	advocatesuyashpandey@gmail.com	
		COURT ROOM 402	CIVIL SUIT	CS (COMM)/240/2025	03-03-2025	STATE BANK OF INDIA Vs KAMLESH	SURESH KUMAR	9818159221	adv.suresh75@gmail.com	
		COURT ROOM 402	CIVIL SUIT	CS (COMM)/241/2025	03-03-2025	ANIL KUMAR GUPTA Vs PULUGU MADHU SUDHANA REDDY	PANKAJ SINGHAL	9891475320	PANKAJ SINGHAL.ADVOCATE@GMAIL.COM	
		COURT ROOM 402	CIVIL SUIT	CS (COMM)/242/2025	03-03-2025	VIKAS VERMA Vs MUNICIPAL CORPORATION OF INDIA	SATYENDR A KUMAR SINGH	9811161525	SKSINGH116@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		COURT ROOM 402	CIVIL SUIT	Execution (Comm)/116/2025	03-03-2025	GURBUX SINGH SAMUNDER SINGH VS M/S DURGA TEXTILE	K.L. YADAV	9810502423	kishanlaladavk961@gmail.com	
		COURT ROOM 402	CIVIL SUIT	Execution (Comm)/121/2025	05-03-2025	STATE BANK OF INDIA Vs RAJESH PUSHPA	FRANSHU VASHISHTH	NA	NA	
		COURT ROOM 402	CIVIL SUIT	Execution (Comm)/122/2025	05-03-2025	STATE BANK OF INDIA Vs RAJESH NARAYAN	FRANSHU VASHISHTH	NA	NA	
		COURT ROOM 402	CIVIL SUIT	CS (COMM)/286/2025	10-03-2025	STATE BANK OF INDIA Vs ARJUN SINGH	SURESH KUMAR	9818159221	adv.suresh75@gmail.com	
		COURT ROOM 402	CIVIL SUIT	Misc DJ/148/2025	11-03-2025	M/S DILIP TEXTILES Vs M/S RISHABH SAREE KENDRA	TANISHQ TIYAGI			
		COURT ROOM 402	CIVIL SUIT	CS (COMM)/302/2025	12-03-2025	YOGESH KAPOOR Vs M/S CALCUTTA PLASTIC STORE AND ORS	P.K. RAWAL	9810008623	pawanrawal_advocate@yahoo.co.in	
		COURT ROOM 402	CIVIL SUIT	OMP (COMM) 242/2025	12-03-2025	HDFC BANK LTD. VS SARABJEET SINGH KOHLI	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	
		COURT ROOM 402	CIVIL SUIT	OMP (COMM)/249/2025	17-03-2025	TATA CAPITAL LTD Vs MURLIWALA STONE INDUSTRY LIMITED 4942	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	
		COURT ROOM 402	CIVIL SUIT	Misc DJ/164/2025	17-03-2025	TATA CAPITAL LTD Vs MANVENDRA SINGH AND ANR				
		COURT ROOM 402	CIVIL SUIT	CS (COMM)/313/2025	19-03-2025	SUPRAJIT ENGINEERING LIMITED Vs ASHOK KUMAR	SANCHAY MEHROTRA	8826009919	sanchay.mehrotra@lexsunraj.com	
		COURT ROOM 402	CIVIL SUIT	CS (COMM)/312/2025	19-03-2025	TARUN CHADHA Vs SUSHIL ARORA AND Ors	Shailender Dahiya	9312275287	shailender_967@yahoo.com	
		COURT ROOM 402	CIVIL SUIT	ARB (COMM)/1/2025	19-03-2025	TANISHTHA COLLECTION Vs NEOGROWTH CREDIT PVT LTD	AKASH GUPTA	9560740322	advakash18@outlook.com	
		COURT ROOM 402	CIVIL SUIT	Execution (Comm)/149/2025	19-03-2025	PROP OF M/S SAARTHAK TRADING CO Vs HARSH PROP OF M/S SBB FASHION	Vikas Bhatia	9811379676	NA	
		COURT ROOM 402	CIVIL SUIT	Misc DJ/170/2025	20-03-2025	MOHD ANWAR Vs MS MANEK APPARELS	HIMANSHU BUTTAN	9910037222	himanshubuttan@gmail.com	
		COURT ROOM 402	CIVIL SUIT	OMP (COMM)/10/2025	21-03-2025	ENGINEERING CORPORATION Vs M/S GOYAL AND GOEL STAINLESS STEELS	AYUSH SINGHAL	9833439070	vianlegal@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		402	CIVIL SUIT	CS (COMM)/330/2025	22-03-2025	JHA CONSTRUCTION S PRIVATE LTD Vs MCD	Dheeraj Gupta	9811412191	dheerajgupta1982@gmail.com	
		402	CIVIL SUIT	ExCOMM /10/2025	22-03-2025	KOTAK MAHINDRA PRIME LTD Vs ASHOK KUMAR				
		402	CIVIL SUIT	OMP(I)COMM 258/2025	25.03.2025	DCB BANK LTD. VS SALEEM AHMAD	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	
		402	CIVIL SUIT	Misc DJ/188/2025	28-03-2025	SITA DEVI Vs GEETIKA ENTERPRIUSES	DEEPAK RAO			
		402	CIVIL SUIT	CS (COMM)/356/2025	28-03-2025	TRADING COMPANY Vs M/S PARASNATH PRINTERS PVT LTD	Priyanka Sethia	9711251567	chambersofpriyankasethia@gmail.com	
		402	CIVIL SUIT	CS (COMM)/361/2025	29-03-2025	INDUSTRIES Vs M/S KONARK FIRE SOLUTIONS PRIVATE LIMITED	PRATEEK KOHLI	9873095411	NA	
		402	CIVIL SUIT	OMP (I) (COMM)/273/2025	29-03-2025	ADITYA BIRLA FINANCE LTD Vs JITENDRA RAY AND ANR	AJAY UPPAL	9811740125	VIRTUOUSPEOPLE@GMAIL.COM	
		402	CIVIL SUIT	CS (COMM)/360/2025	29-03-2025	PVT LTD Vs AMAN SURI SOLE PROPRIETOR OF M S SURI ENGINEERS	Harsit Khurana	9910009277	keglegal@gmail.com	
14	SH. ASHUTOSH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS	CS (COMM)/173/2025	03-03-2025	VINTAGE CREDIT AND LEASING LTD Vs SAURABH JAITLEY AND ANR	GAURAV MALHOTRA(P),	9871040589	INDOLEXLAW@GMAIL.COM	33430
			CS	CS (COMM)/179/2025	04-03-2025	Union Bank of India Vs RAMNIWAS SINGH AND ANR	SWATI GUPTA(P),	8130383143	lalitpandeyadv@gmail.com	13920
			CS	CS (COMM)/178/2025	04-03-2025	BALDEV SINGH Vs VANEET KUMAR AND ANR	SANJEEV BEHL(P),	9810163624	ADVOCATEARUN23@GMAIL.COM	09-01-2025
			CS	CS (COMM)/182/2025	05-03-2025	STATE BANK OF INDIA Vs SAURABH KUMAR	Gaganpreet Singh Chawla(P),	8130383143	lalitpandeyadv@gmail.com	28-01-2025
			CS	CS (COMM)/185/2025	06-03-2025	TECHNOPLAST PACKAGING PVT LTD Vs NEW ORANGE CITY BEVERAGES PT AND ORS	Akshay Goel(P),	8130383143	lalitpandeyadv@gmail.com	17-01-2025
			CS	CS (COMM)/188/2025	07-03-2025	STATE BANK OF INDIA Vs RAMSINGH	Ashok Kumar(P),	9953538322	not mentioned	10-12-2021
			CS	CS (COMM)/193/2025	10-03-2025	KUMAR JAIN PROP M/S VEER METALS - Vs AMANPREET SINGH PROP M/S INDER	SATISH CHANDER BAJAJ(P),	9891285888	ADVSHAILES HKUMAR(a)GMAIL.COM	09-09-2024

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		CS	CS (COMM)/194/2025	10-03-2025	BANK OF MAHARASHTRA Vs RUPA KUMARI GUPTA AND ORS	SHAILESH KUMAR(P),	9971550603	anandsharmaassociates.com	01-02-2025
		CS	CS (COMM)/197/2025	11-03-2025	Rishabh Infra Through Har Mohan Gupta Vs sadbhav Engineering Limited	Shimpy Sharma(P),	9868262721	info@indiantm.com	03-02-2025
		CS	CS (COMM)/198/2025	11-03-2025	RSPL LIMITED Vs ANOOP KUMAR SARASWAT	PRAKHAR SHARMA(P)			14-02-2025
		CS	CS (COMM)/206/2025	12-03-2025	EQUIPMENTS Vs M/S PS INFRABUILD PRIVATE LIMITED THROUGH ITS	Jaspreet Singh(P),	9310096440	advyashvant@gmail.com	12-02-2025
		CS	CS (COMM)/205/2025	12-03-2025	MISHRA HUF THROUGH ITS KARTA SANTOSH KUMAR MISHRA Vs M/S RADHA GURBACHAN LAL MAKHIJA AND ORS-- Vs BANUYA DUKAN PRIVATE LIMITED	Ashima Gupta(P), Lokesh Bhola(P),	9999410660 9999989589	LOKESH@LEGALICONS.IN	11-02-2025
		CS	Counter Claim/10/2025	17-03-2025				pawankawrani@gmail.com	19-02-2025
		CS	CS (COMM)/236/2025	26-03-2025	STATE BANK OF INDIA Vs KRISHAN	MANOJ PANDEY(P),	9654371824	advpandeymanoj@gmail.com	21-03-2025
		CS	CS (COMM)/235/2025	26-03-2025	STATE BANK OF INDIA Vs BANSHI LAL SHAH	MANOJ PANDEY(P),	9654371824	advpandeymanoj@gmail.com	21-03-2025
		CS	CS (COMM)/240/2025	27-03-2025	BANK OF INDIA MR PRABHATSINGH and ANR	Vishwanath Prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	25-03-2025
		CS	CS (COMM)/239/2025	27-03-2025	Sita Ram And Company Pvt Ltd Vs M/S PARASNATH ENTERPRISES	Sewa Singh(P),	9599300760	legal.srcr@sitarimco.com	27-03-2025
		CS	CS (COMM)/244/2025	28-03-2025	JSB BUILDWEL Vs PARMINDER SINGH	Chetan Roy(P),	011-46545551,		28-11-2024
		CS	CS (COMM)/259/2025	29-03-2025	STATE BANK OF INDIA Vs VINOD CHAUDHARY PROP VISHAL PANI PURI	Sunil sehwat(P),	9999330725	delhilawyers76@yahoo.co.in	27-03-2025
		CS	CS (COMM)/258/2025	29-03-2025	Canara Bank Vs Gulshan Kumar Alias Taneja	Govind Pandey(P),	9871434320	rbp5370@yahoo.com	26-03-2025
		CS	CS (COMM)/257/2025	29-03-2025	Shyam Sunder Rathi Vs M/s Supreme Polytubes Limited	Rakesh Kumar(P),	Not mentioned	not mentioned	
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS COMM 168/2025	03.03.2025	JWIL INFRASANYAM LTD VS KHETERPALI PATLIPUTRA CONCRETE PARTNERSHIP FIRM		9873674225	sanyam@khetepalco.in	04.02.2025

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		CS COMM	181/2025	05.03.2025	ASPB SERVICES PVT LTD VS NEERAJ TYAGI	SHASHWAT KUMAR	9899810640	legallyshashwat@gmail.com	02.02.2025
		CS COMM	184/2025	06.03.2025	M/S R TRADING COMPANY VS. M/S VOD INDUSTRIES	HEMANT KUMAR	9911840536	hemantkhu@yahoo.com	07.02.2025
		CS COMM	195/2025	11.03.2025	M/S MINDS ART VS. DISHA TECHNOLOGIES	MOHD. WADHWA	9871622030		24.10.2025
		CS COMM	196/2025	11.03.2025	M/S SUSHMA ENTERPRISES VS PLANTINUM WALLTECH	SUMIT KUMAR	8826307745	sumitkumar.cnl1271@gmail.com	11.02.2025
		CS COMM	234/2025	26.03.2025	GOYAL PLY WOOD PVT LTD VS. ARYAN INFRAHEIGHT PVT LTD	PRALABH BHARGAVA	9100781537	pralabhbhargava05@gmail.com	09.09.2025
		CS COMM	247/2025	29.03.2025	ASHOK KUMAR VS. SWATI GUPTA	RAJESH KUMAR SINGLA	9810248506	rajeshsingla1971@gmail.com	26.03.2025
		CS COMM	248/2025	29.03.2025	FABLAS IMPEX PVT LTD. VS. AD R FURQAN	MAHENDE SINGH	9810740437	msinghadvocate@yahoo.co.in	26.03.2025
		CS COMM	249/2025	29.03.2025	DEEPAK GOLCHA VS. M/S DHEERAJ FOOTWEAR	SAMEER DIWAN	9810134864	sameerdedwan123@rediffmail.com	24.03.2025
16	SH. DIG VIJAY SINGH, WEST DISTRICT JUDGE (COMMERCIAL COURT)-03		OMP (COMM)/213/2025	01-03-2025	AXIS BANK LTD Vs SAJIDA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
			OMP (COMM)/215/2025	03-03-2025	AXIS BANK LIMITED Vs VISHNU	ADV DHEERAJ(P),	9871040589 / 920586266	INDOLEXLAW AGMAIL.COM	-
			Misc DJ/214/2025	03-03-2025	ACTIVEWEAR LIMITED FORMERLY M S CAMPUS ACTIVEWEAR PVT LTD THOURGH ITS	DEV PRAKASH PACHAURI(P),	8087305016	vinita26@yahoo.com	-
			CS (COMM)/177/2025	04-03-2025	STATE BANK OF INDIA Vs Rekha	Gaganpreet Singh Chawla(P),	9988661698	gaganpreetsingh1993@gmail.com	27-02-2025
			OMP (COMM)/222/2025	04-03-2025	AXIS BANK LIMITED Vs SANDEEP KUMAR VERMA	ADV DHEERAJ(P),			
			OMP (COMM)/230/2025	05-03-2025	Yes Bank Ltd Vs LAKHAN KUMAR SINGH	ADV. LALIT PANDEY(P),			
			CS (COMM)/180/2025	05-03-2025	OF INDIA Vs MURLIDHAR SHUKLA PROPRIETER OF MURLI COMPUTER	AMAR SINGH(P),			

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				OMP (I) (COMM)/249/2025	06-03-2025	Yes Bank Ltd Vs VAISHNAVI KULDEEP KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM)	
				OMP (I) (COMM)/247/2025	06-03-2025	Yes Bank Ltd Vs MOHAN JHA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM)	
				OMP (I) (COMM)/248/2025	06-03-2025	Yes Bank Ltd Vs NAVEEL AHAMAD	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM)	
				OMP (I) (COMM)/252/2025	07-03-2025	Shriram Finance Ltd Vs MOHD ARIF	Manoj Kumar(P),			
				OMP (I) (COMM)/260/2025	10-03-2025	Yes Bank Ltd Vs GAURAV DIXIT	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM)	
				OMP (I) (COMM)/272/2025	11-03-2025	AXIS BANK LIMITED Vs PRAVESH VERMA	ADV DHEERAJ(P),	9871040589 / 920586266	INDOLEXLAW AGMAIL.COM	
				CS (COMM)/201/2025	11-03-2025	VINTAGE CREDIT LEASING LTD Vs SHIWANI KOUL	AND GURAV MALHOTRA(P),	99997997229	malhotra_gaurav1976@yahoo.co.in	
				CS (COMM)/202/2025	12-03-2025	CANARA BANK Vs RUCHI HANDA PROF M/S KNITTERS	CHITRA MALHOTRA(P),	9212888057	citramalhotralgal@gamil.com	
				OMP (I) (COMM)/276/2025	17-03-2025	Yes Bank Ltd Vs TASLIM KHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM)	
				OMP (I) (COMM)/275/2025	17-03-2025	Yes Bank Ltd Vs SURENDRA SINGH VERMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM)	
				CS (COMM)/208/2025	17-03-2025	Satish Ostawal Vs Bhawna	Shreshth Jain(P),	9871206484	shreshthlaw@gamil.com	
				CS (COMM)/213/2025	18-03-2025	State Bank Of India Vs THAPPANI SURESH BABU	Ashok Kumar(P),	9811896060	kumarashokadvocate@gamil.com	07-03-2025
				CS (COMM)/212/2025	18-03-2025	State Bank Of India Vs BALAJI M	Ashok Kumar(P),	9811896060	kumarashokadvocate@gamil.com	07-03-2025
				OMP (I) (COMM)/281/2025	18-03-2025	SMFG INDIA CREDIT CO LTD Vs SALUJA ENTERPRISES	Karan Chhibber(P)	Not Mentioned	Not Mentioned	06-02-2025
				Execution (Comm)/76/2025	19-03-2025	mukul tuli Vs rajeev grover	Sumit Baluja(P),			

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			Execution (Comm)/77/2025	19-03-2025	sahil obero Vs rajeev grover	Sumit Baluja(P),	-	-	-
			CS (COMM)/217/2025	20-03-2025	Canara Bank Vs M/S BATHLA MEDICOS	Varun Mittal(P),	9953062629	vm@vkmlegal.com	20-02-2025
			CS (COMM)/218/2025	20-03-2025	M/S Semiconic Devices Pvt Ltd Vs M/S Chetna Electronics Pvt Ltd	YASHPREET SINGH SAINI(P),	-	-	-
			OMP (I) (COMM)/293/2025	21-03-2025	YES BANK LTD Vs DEVENDER SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
			Execution (Comm)/88/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs RANJANA SHARMA	Ruchi Kashyap(P),	-	-	-
			OMP (I) (COMM)/308/2025	24-03-2025	YES BANK LTD Vs VINAYAK ENGINEERING WORKS	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
			OMP (I) (COMM)/307/2025	24-03-2025	YES BANK LTD Vs SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
			OMP (I) (COMM)/306/2025	24-03-2025	YES BANK LTD Vs NASRUDDIN MAHNUDDIN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
			OMP (I) (COMM)/305/2025	24-03-2025	YES BANK LTD Vs FAROOQ DALLU KHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
			OMP (I) (COMM)/316/2025	25-03-2025	AXIS BANK LTD Vs MANPREET SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
			CS (COMM)/238/2025	27-03-2025	MR MANU BHANDARI Vs POSIST TECHNOLOGIES PVT LTD	Nidhi Parashar(P),	9953899908	nidhimohanprashar@gamil.com	24-03-2025
			CS (COMM)/237/2025	27-03-2025	BANK OF INDIA Vs VINEET KOHLI	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gamil.com	25-03-2025
			Execution (Comm)/104/2025	28-03-2025	UNION BANK OF INDIA Vs ABID HUSAIN	KAMALJIT SINGH RANOT(P),	-	-	-
			Execution (Comm)/103/2025	28-03-2025	Canara Bank Vs Subodh Kumar	sumit virmani(P),	-	-	-
			M-Ex/134/2025	28-03-2025	RAJ TANWAR Vs DHRUV KUMAR SINHA	Sauraj Yadav(P),	-	-	-

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					Execution (Comm)/106/2025	29-03-2025	Surinder Sethi Vs Gulshan Verma	Shubham Budhiraja(P)			
17	SH. SANJAY JINDAL	WEST		CS (COMM)		03-03-2025	M/S SHRI ISHAR MOTORS VS SWAKASH FOOD PVT LTD	RAJEEV SATYNARA SHREYYAN AGRO	9810178109	officeofsatyana rayana@gmail.com	25-02-2025
				CS (COMM)		04-03-2025	STATE BANK OF INDIA MANISH KUMAR	RAJEEV VS SAMIYAR	9811343911		25.02.25
				OMP (I) COMM		05-03-2025	YES BANK LTD VS MUKESH KUMAR SINGH	LALIT PANDEY	8130383143		NIL
				OMP (I) COMM		05-03-2025	YES BANK LTD VS RAMBEER CHATRI	LALIT PANDEY	8130383143		NIL
				OMP (I) COMM		05-03-2025	YES BANK LTD VS SUNIL KUMAR	LALIT PANDEY	8130383143		NIL
				OMP (I) COMM		06-03-2025	YES BANK LTD VS MOHIT MOHIT	LALIT PANDEY	8130383143		NIL
				OMP (I) COMM		06-03-2025	YES BANK LTD VS AYUSH RANJAN	LALIT PANDEY	8130383143		NIL
				CS (COMM)		07-03-2025	JD ASSOCIATES VS BLD AGENCY	LALIT PANDEY	8130383143		NIL
				OMP (I) COMM			YES BANK LTD VS SULTAN GULFAM	LALIT PANDEY	8130383143		NIL
				OMP (I) COMM		10-03-2025	YES BANK LTD VS POSWAL BUILDING MATERIAL	LALIT PANDEY	8130383143		NIL
				OMP (I) COMM		10-03-2025	YES BANK LTD VS BHARAT KUMAR	LALIT PANDEY	8130383143		NIL
				CS (COMM)		11-03-2025	STATE BANK OF INDIA SUNDER	ASHOK VS KUMAR	9811896060		07.03.2025
				CS (COMM)		11-03-2025	DE ORCHID GLOBAL TRADING COMPANY VS M/S ENKAY FOAM PVT LTD.	RAJEEV VS KUMAR	9811311082		07.03.2025
				OMP (I) COMM		11-03-2025	YES BANK LTD VS SUNITA BHAGAT SINGH	LALIT PANDEY	8130383143		NIL

COURT NO.	DISTRICT COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		OMP (I) COMM	OMP (COMM.)/270/2025 (I)	11-03-2025	AXIS BANK LTD VS ABDUL RAHMAN SINGH	9871040589	indolexlaw@gmail.com	NIL
		OMP (I) COMM	OMP (COMM.)/271/2025 (I)	11-03-2025	AXIS BANK LTD VS SUNITA DEV SINGH	9871040589	indolexlaw@gmail.com	NIL
		OMP (I) COMM	OMP (COMM.)/278/2025 (I)	17-03-2025	YES BANK LTD VS DEV KUMAR TANWAR PANDEY	8130383143	lalitpandey@gmail.com	NIL
		OMP (I) COMM	OMP (COMM.)/279/2025 (I)	17-03-2025	YES BANK LTD VS DEEPAK GERA PANDEY	8130383143	lalitpandey@gmail.com	NIL
		ARB.A (COMM)	ARB. (COMM.)/3/2025 A.	18-03-2025	AASHI SHABIR KHAN VS YES BANK LIMITED	9958478695	shad.legal@gmail.com	NIL
		OMP (COMM)	CS (COMM)/216/2025 (I)	19-03-2025	PR METALS VS R K STEEL TRADERS	818964910	srivastaveanand@yahoo.com	17.03.2025
		CS (COMM)	CS (COMM)/219/2025	20-03-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS MOHD AFTAB KHAN PROP MEGA	9212888057	chitramalhotra@gmail.com	01.03.2025
		CS (COMM)	CS (COMM)/220/2025	20-03-2025	STATE BANK OF INDIA VS ANIL KUMAR	9811896060	kumarashokadvocate@gmail.com	18.03.2025
		OMP (COMM)	OMP (COMM.)/288/2025 (I)	20-03-2025	KOTAK MAHINDRA PRIME LIMITED VS DHARMENDER KUMAR SHARMA	8130383143	lalitpandey@gmail.com	NIL
		OMP (COMM)	OMP (COMM.)/289/2025 (I)	20-03-2025	YES BANK LTD VS NIDHI BENIWAL PANDEY	8130383143	lalitpandey@gmail.com	NIL
		CS (COMM)	CS (COMM)/223/2025	21-03-2025	AMIT KUMAR AGARWAL M/S PERFECTION EDUDEV PRIVATE LIMITED	965437185	advpandeymanoj@gmail.com	21.03.2025
		CS (COMM)	CS (COMM)/224/2025	21-03-2025	M/S VVIP FLIGHTS LTD VS NEXT LEVEL CONTRACTOR	9999448797	bansalkusagra@gmail.com	11.03.2025
		OMP (COMM)	OMP (COMM.)/292/2025 (I)	21-03-2025	YES BANK LTD VS NOORALAM QURESHI	8130383143	lalitpandey@gmail.com	NIL
		CS (COMM)	CS (COMM)/230/2025	25-03-2025	ANKIT MANAKTALA VS UNITED CONSTRUCTION ENGINEERS	9990332052	advankushbhardwaj@gmail.com	25.03.2025
		OMP (COMM)	OMP (COMM.)/319/2025 (I)	25-03-2025	AXIS BANK LTD VS PRADEEP KUMAR PANDEY	8130383143	lalitpandey@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)		26-03-2025	STATE BANK OF INDIA VS SEPOY MANJEE KUMAR	RAKESH KUMAR	8851884397	rakeshdoi@gmail.com	06.03.2025
				CS (COMM)	(COMM)/233/2025	28-03-2025	STATE BANK OF INDIA VS HARISHOM	KRISHAN KUMAR	9315165656	advkrishan1411@gmail.com	18.03.2025
				CS (COMM)		29-03-2025	SHYAM SUNDER RATHI VS M/S SP AGRO INDUSTRIES	RAKESH KUMAR	8802416767	abrlegalofficer@gmail.com	25.02.2025
				CS (COMM)	(COMM)/246/2025						
18	SH. AJAY GUPTA	DISTRICT JUDGE	WEST	CS (COMM)		03-03-2025	Flowline India Pvt Ltd Vs Halcyon Technologies And Engineers LLP	Sharad Nagpal	9312218622	sharad.nagpal2009@gmail.com	30.01.2025
				CS (COMM)	(COMM)/174/2025						
				CS (COMM)		04-03-2025	STATE BANK OF INDIA Vs Amit Kumar Sharma	Gaganpreet Singh	9988661698	gaganpreetsingh1993@gmail.com	27.02.2025
				CS (COMM)	(COMM)/176/2025						
				CS (COMM)		07-03-2025	JITENDER NAGI Vs NYSA RETAIL VENTURES PRIVATE LTD	Amit Bhatia	981191766 , 9868041789	dbhatia123@gmail.com	21.01.2025
				CS (COMM)	(COMM)/186/2025						
				CS (COMM)		12-03-2025	GSI Enterprises Private Limited Vs M/s Siyaram and Company	Bhaskar Vali	9910358225	office@vali.co.in	07.03.2025
				CS (COMM)	(COMM)/203/2025						
				CS (COMM)		12-03-2025	KABEER Vs MADHU SARAF	MOHD QADEER	9899632950	rehman.azra21@gmail.com	25.03.2025
				CS (COMM)	(COMM)/204/2025						
				CS (COMM)		18-03-2025	IRANSAFE SERVICES LIMITED Vs STARPORT CONTAINER LINE PRIVATE LIMITED	Arun Aggarwal	9810163624	advocatearun23@gmail.com	28.03.2025
				CS (COMM)	(COMM)/209/2025						
				CS (COMM)		18-03-2025	RAJ KUMAR BAGGA Vs SATISH	Pooja Garg	9560392307	advpoojagarg01@gmail.com	22.11.2022 24.02.2025
				CS (COMM)	(COMM)/210/2025						
				CS (COMM)		18-03-2025	State Bank Of India Vs SHIBIN CJ	Ashok Kumar	9811896060	kumarashokadvocate@gmail.com	07.03.2025
				CS (COMM)	(COMM)/211/2025						
				CS (COMM)		22-03-2025	SARDARNI RAVINDER KAUR Vs SHAKEEL KHAN	Amit Goswami	9311091092	ASSOCIATEGOSWAMI@GMAIL.COM	27.02.2025
				CS (COMM)	(COMM)/227/2025						
				CS (COMM)		25-03-2025	PARMOD GUPTA Vs RAJIV MIGLANI	Subhash Chawla	9810838189	SCHAWLA@GMAIL.COM	05.03.2025
				CS (COMM)	(COMM)/229/2025						
				CS (COMM)		26-03-2025	STATE BANK OF INDIA Vs RAJU	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	21.03.2025
				CS (COMM)	(COMM)/232/2025						
				CS (COMM)		28-03-2025	State Bank Of India Vs ACHYUT SHARMA	ASHOK KUMAR	9811896060	KUMARASHOKADVOCATE@GMAIL.COM	26.03.2025
				CS (COMM)	(COMM)/241/2025						

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)		29-03-2025	Nainital Bank Limited Vs Vijendra	Bank Vs	KARAN ANAND	9811867947	adv.karananand@gmail.com	25.03.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/169/2025		03-03-2025	Lakshmi Glass Limited Vs Ashok Kumar Prop Mahilpur Glass House	Float Vs	Vibhor Garg	9871351308	ravinder@birlegal.in	27-02-2025
				CS (COMM)/170/2025		03-03-2025	ama seth Vs Yash Pal Sandhu		Maneesh Gumber	9911315304	ascourtlawfirm@gmail.com	26-02-2025
				CS (COMM)/171/2025		03-03-2025	V N TRANDING CO Vs REHMAN BUILDERS PVT LTD		Shubankar Sehgal	9999147160	shubhankarsehgal@gmail.com	26-02-2025
				Misc DJ/212/2025		03-03-2025	OM LOGISTICS LIMITED Vs AWS SHIPPING AND LOGISTICS PVT LTD	TRANS Vs	Mukesh Kumar	9910712720		01-03-2025
				CS (COMM)/183/2025		05-03-2025	RECURRING ENERGY PVT LTD Vs SAHIL RESEARCH AND TECHNOLOGY PVT LTD	PVT Vs	Namandeep Singh	9873350565	namansingh0013@gmail.com	02-03-2025
				Execution (Comm.)/62/2025		06-03-2025	SH BANSAL Vs ASHOK ALTIME POWER SYSTEMS PVT LTD					
				CS (COMM)/189/2025		10-03-2025	SURESH KUMAR JAIN Prop Veer Metals Vs TAJINDER SINGH Prop Inder Sons		Satish Chander Bajaj	9953538322	06-03-2025	06-03-2025
				CS (COMM)/190/2025		10-03-2025	SEMICONIC DEVICES PVT LTD Vs Sandeep vadav	PVT Vs	Yashpreet Singh Saini	9911998109		06-03-2025
				CS (COMM)/191/2025		10-03-2025	OM LOGISTICS LIMITED Vs PROTO INDUSTRIES PRIVATE LIMITED		Arun	981063624	advocatearun23@gmail.com	06-03-2025
				CS (COMM)/192/2025		10-03-2025	OM LOGISTICS LIMITED Vs AISHWARYA HEALTHCARE AND ORS		Arun	981063624	advocatearun23@gmail.com	06-03-2025
				Misc DJ/240/2025		10-03-2025	PRIYANKA MITTAL Vs AJNARA INDIA LTD		Satish Kumar	9716029192		07-03-2025
				Misc DJ/241/2025		10-03-2025	unique herbal and health care Vs Wamika hospitality Pvt Ltd		sumit Baluja	9999697699	sumitbaluja17@gmail.com	06-03-2025
				Execution (Comm.)/65/2025		11-03-2025	M/S NIDHI Vs Amit Oberoi					
				Misc DJ/258/2025		17-03-2025	vintage credit Vs simmi		Mohit Chawla	9811863136	ranjeetsingh6378@gmail.com	11-03-2025

COURT NO.	DISTRICT COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		OMP (I) (COMM.)/280/2025	OMP (I) (COMM.)/280/2025	17-03-2025	Yes Bank Ltd Vs RAHUL MALIK	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	11-03-2025
		CS (COMM.)/214/2025	CS (COMM.)/214/2025	18-03-2025	SHRI BALA JI STEEL Vs S D ENGINEERING PVT LTD	Kumar Bhawani Shankar	8882525642	kumarbhawanishankar@gmail.com	12-03-2025
		Execution (Comm.)/81/2025	Execution (Comm.)/81/2025	19-03-2025	Ruchika Gupta Vs Satender Kumar Mukhiya				
		OMP (I) (COMM.)/284/2025	OMP (I) (COMM.)/284/2025	19-03-2025	AXIS BANK LTD Vs SATISH KUMAR SINGH	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	17-03-2025
		OMP (I) (COMM.)/285/2025	OMP (I) (COMM.)/285/2025	19-03-2025	AXIS BANK LTD Vs AVDHESH KUMAR SINGH	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	17-03-2025
		OMP (I) (COMM.)/286/2025	OMP (I) (COMM.)/286/2025	19-03-2025	Yes Bank Ltd Vs PANKAJ BISHT	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	17-03-2025
		OMP (I) (COMM.)/290/2025	OMP (I) (COMM.)/290/2025	20-03-2025	KOTAK MAHINDRA PRIME LIMITED Vs NAVED ALI	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	10-03-2025
		Execution (Comm.)/89/2025	Execution (Comm.)/89/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs ANP MEDICAL PRIVATE LIMITED				
		Execution (Comm.)/90/2025	Execution (Comm.)/90/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs SRG POLYPET PRIVATE LIMITED				
		Execution (Comm.)/91/2025	Execution (Comm.)/91/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs SUMIT CHAUHAN				
		Execution (Comm.)/92/2025	Execution (Comm.)/92/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs GAJENDER SINGH				
		CS (COMM.)/226/2025	CS (COMM.)/226/2025	21-03-2025	Canara Bank Vs Saroj Kukreja Prop Lakshita Traders	Chitra Malhotra	9212888057	chitramalhotralagal@gmail.com	18-03-2025
		CS (COMM.)/228/2025	CS (COMM.)/228/2025	22-03-2025	BUILDTECH PVT LTD Vs LATAMBARCEM BREWERS PRIVATE LIMITED	Rajeev Kumar Tiwari	9312276651	r.tiwari88@gmail.com	21-03-2025
		OMP (I) (COMM.)/314/2025	OMP (I) (COMM.)/314/2025	24-03-2025	Yes Bank Ltd Vs TARKESHVAR YADAV	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	21-03-2025
		OMP (I) (COMM.)/324/2025	OMP (I) (COMM.)/324/2025	25-03-2025	AXIS BANK LTD Vs ASHUTOSH MISHRA	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-03-2025

COURT NO.	DISTRICT COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		OMP (I) (COMM.)/325/2025	OMP (I) (COMM.)/325/2025	25-03-2025	AXIS BANK LTD Vs ASHISH GAUTAM	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-03-2025
		OMP (I) (COMM.)/326/2025	OMP (I) (COMM.)/326/2025	25-03-2025	AXIS BANK LTD Vs ABHISHEK KUMAR TIWARI	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-03-2025
		OMP (I) (COMM.)/327/2025	OMP (I) (COMM.)/327/2025	25-03-2025	Yes Bank Ltd Vs RAMESH CHOUHAN	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	22-03-2025
		OMP (I) (COMM.)/328/2025	OMP (I) (COMM.)/328/2025	25-03-2025	Yes Bank Ltd Vs LUKMAN LUKMAN	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	22-03-2025
		Execution (Comm.)/105/2025	Execution (Comm.)/105/2025	28-03-2025	HEMANT KUMAR Vs Chander Shekhar				
		CS (COMM)/245/2025	CS (COMM)/245/2025	28-03-2025	State Bank of India Vs Raj Kumar	Krishna kr. Sharma	9315165656	advkrishna1411@gmail.com	27-03-2025
		Execution (Comm.)/107/2025	Execution (Comm.)/107/2025	29-03-2025	Saraogi Super Sales Pvt Ltd Vs KANHAIYA AGRAWAL				
		Execution (Comm.)/108/2025	Execution (Comm.)/108/2025	29-03-2025	Canara Bank Vs Megha Gupta				
		CS (COMM)/251/2025	CS (COMM)/251/2025	29-03-2025	Canara Bank Vs Shree Vansh Mishra	Govind Pandey	9871434320	rpl5370@yahoo.com	27-03-2025
		CS (COMM)/252/2025	CS (COMM)/252/2025	29-03-2025	State Bank of India Vs PRAVEEN SHARMA	Shalini Upadhyay	9899408618	shaliniupadhyay.advocate@gmail.com	27-03-2025
		CS (COMM)/253/2025	CS (COMM)/253/2025	29-03-2025	Nainital Bank Limited Vs Neeraj	Karan Annd	9891867947	adv.karananand@gmail.com	26-03-2025
		CS (COMM)/254/2025	CS (COMM)/254/2025	29-03-2025	GSI ENTERPRISES PVT LTD Vs SANGEETA AGGARWAL	Sangeeta Aggarwal	8700858746	birenderkumar619@gmail.com	25-03-2025
		CS (COMM)/255/2025	CS (COMM)/255/2025	29-03-2025	Sanat Ahuja Vs Arti Gupta	Anil Sharma	9811006742	anilsharma13@gmail.com	25-03-2025
		CS (COMM)/256/2025	CS (COMM)/256/2025	29-03-2025	BANK OF INDIA Vs M/S JAGGA INDUSTRIES	Vishwanath tiwari	9990182901	vptiwariadvocate@gmail.com	25-03-2025
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM) 149/2025	01.03.2025	GANGOTRI ELECTRONICS PVT. LTD. VS DIVYASANSAR ELECTRONICS THROUGH ITS PARTNERS	KARTIK BHAGAT	8126399945	ADVOCATEBHAGAT24@GMAIL.COM	04.02.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			CS(COMM)	167/2025	05.03.2025	STATE BANK OF INDIA VS. SEPOY RAVINDE SINGH	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	19.02.2025
			CS(COMM)	168/2025	05.03.2025	STATE BANK OF INDIA VS. PAUSAGLIAN	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	28.02.2025
			CS(COMM)	169/2025	05.03.2025	STATE BANK OF INDIA VS. SURES BAHADUR	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	28.02.2025
			CS(COMM)	170/2025	05.03.2025	DEUTSCHE BANK AG VS. SHASHI RAJ	SURI & COMPANY, LAW FIRM	9711066810	LITIGATION@SURICO.IN	11.02.2025
			CS(COMM)	179/2025	06.03.2025	M/S APU CORRUMATE PACKAGING PVT. LTD. VS. M/S VIMAL PLAST INDIA PVT. LTD.	KINNORI GHOSH	9910490862	ROHITASHVA CHAKRABORTY@GMAIL.COM	24.12.2025
			CS(COMM)	182/2025	07.03.2025	M/S CALCO POLYTECHNIK PVT. LTD. VS. M/S GANGOTRI ELECTRONICS PRIVATE LIMITE	SRIVASTAV ASSIATES	9899628833	SRIVASTAVA.VINAYAK@GMAIL.COM	10.01.2025
			CS(COMM)	186/2025	10.03.2025	STATE BANK OF INDIA VS. RAHUL SHARMA	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGH1@GMAIL.COM	04.03.2025
			CS(COMM)	188/2025	11.03.2025	CANARA BANK VS. JAKIR HUSEAN	B. NAHAR	9868154420	BPNAHAR51@GMAIL.COM	05.09.2024
			CS(COMM)	194/2025	12.03.2025	M/S GREEN PLANET VS. SHASHWANI MANOCHA	VINOD KUMAR	9350999608	ADVOCATEVINOD1969@GMAIL.COM	04.03.2025
			CS(COMM)	193/2025	12.03.2025	BANK OF MAHARASHTRA VS. RUPALI SRIVASTAVBA	K & LEGAL	9871226784, 7838821105	KKMUDGIL29@GMAIL.COM	12.12.2024
			CS(COMM)	196/2025	17.03.2025	MAINTENANCE SERVICES PRIVATE LIMITED PURSHOTTAM SARUP AGARAL	BIMLENDU SHEKHAR	8010056536	BIMLENDUSH EK HAR77@GMAIL.COM	06.03.2025
			CS(COMM)	195/2025	17.03.2025	STATE BANK OF INDIA VS. TEJPAL SINGH	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGH1@GMAIL.COM	07.03.2025
			CS(COMM)	197/2025	17.03.2025	M/S NORTHERN AROMATICS PRIVATE LIMITED VS. M/S NATURON HEALTHCARE LTD. AND ORS.	SANDEEP KUMAR JAIN	7065479054	LEGALVIMARSH@GMAIL.COM	06.03.2025
			CS(COMM)	201/2025	18.03.2025	RASHI SANTOSH SONI VS. SHRI BALAJI ELECTRONICS	JASPREET SINGH KAPUR	9650145159	JASPREET.KAPUR@GMAIL.COM	16.03.2025
			CS(COMM)	202/2025	18.03.2025	PRIVATE LIMITED VS. MDD MEDICAL SYSTEMS (INDIA) PRIVATE	Abhay Chattopadhyay	9810507379	abhaychattopadhyay@elp-in.com	28.02.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS(COMM)	203/2025	18.03.2025	GURDAYAL AND SONS VS. IMPASTO COMMUNICATION PRIVATE LIMITED	ARCHIT SINGHAL	9599043045	legal@asigmalegal.in		16.05.2024
				CS(COMM)	218/2025	22.03.2025	TDG INFRAENGINEERING PVT. LTD. VS. PARNIKA COMMERCIALS	RAJEEV M/S GUPTA	9873560776	RAJEEVGUPTALAWYER@GMAIL.COM		10.03.2025
				CS(COMM)	223/2025	24.03.2025	STATE BANK OF INDIA VS. SURENDER KUMAR	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM		17.03.2025
				CS(COMM)	222/2025	24.03.2025	SACHIN SARIYA VS. YATISH KUMAR BABURAO GAIKWAD ANR.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN		18.03.2025
				CS(COMM)	231/2025	27.03.2025	ONE COMMUNICATIONS LTD. VS. NINESTACKS GAMING LLP	ROHIT JAIN AND GAURAV JAIN	9811074162	ROHITJN2003@GMAIL.COM		11.03.2025
				CS(COMM)	234/2025	28.03.2025	THE SUPREME INDUSTRIES LTD. VS. DEEPAK GOYAL	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM		21.03.2025
				CS(COMM)	233/2025	28.03.2025	M/S INDRAPRASTHA SERVICES VS. NATIONAL INFORMATICS CENTRE	SH. NAVIN KUMAR SEHRAWAT	9711117006	ADVSEHRAWAT7@GMAIL.COM		05.03.2025
				CS(COMM)	238/2025	29.03.2025	NUSARAT AHMED & ANR. VS. VASIM AHMED & ORS.	YASHANAND & ASSOCIATES	9810255469	YASHANANDS2000@GAHO.COM		17.03.2025
				CS(COMM)	237/2025	29.03.2025	INDIAN OVERSEAS BANK VS. SH. KULDEEP SINGH	RASHIKA CHOPRA	9811917774, 9220813179	ADVOCATE.RASHIKACHOPRA@GMAIL.COM		22.03.2025
				OMP(COMM)	43/2025	29.03.2025	UNION OF INDIA VS. GUJARAT STATEM PROCESSING CO-OP. FED LTD	NISHANT KUMAR TYAGI	9958880975	NISHANTTYAGI1950@GMAIL.COM		11.03.2025
				OMP(COMM)	42/2025	29.03.2025	UNION OF INDIA VS. GUJARAT STATEM PROCESSING CO-OP. FED LTD	NISHANT KUMAR TYAGI	9958880975	NISHANTTYAGI1950@GMAIL.COM		11.03.2025
				OMP(COMM)	41/2025	29.03.2025	UNION OF INDIA VS. GUJARAT STATEM PROCESSING CO-OP. FED LTD	NISHANT KUMAR TYAGI	9958880975	NISHANTTYAGI1950@GMAIL.COM		11.03.2025
21	SH. VIDYA PRAKASH	NEW DELHI	DISTRICT JUDGE (COMMERCIAL COURT)	CS (COMM)/147/2025	CS (COMM)/147/2025	01-03-2025	Somabrata Mandal Vs Shuvabrata Mandal	SAVINDER SINGH(P),	9311707848	newdelhi@foxmandal.com		21-02-2025
				CS (COMM)/152/2025	CS (COMM)/152/2025	04-03-2025		DEEPANKUR SONDHI(P),	11-41745180	Deepankur@sondhipartners.com		18-02-2025
				CS (COMM)/151/2025	CS (COMM)/151/2025	04-03-2025		DEEPANKUR SONDHI(P),	011-41745180	Deepankur@sondhipartners.com		19-02-2025

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		25	CS (COMM)/153/2025	CS (COMM)/153/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@soandhipartners.com	18-02-2025
		25	CS (COMM)/155/2025	CS (COMM)/155/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@soandhipartners.com	18-02-2025
		25	CS (COMM)/156/2025	CS (COMM)/156/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@soandhipartners.com	18-02-2025
		25	CS (COMM)/157/2025	CS (COMM)/157/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@soandhipartners.com	18-02-2025
		25	CS (COMM)/154/2025	CS (COMM)/154/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@soandhipartners.com	18-02-2025
		25	CS (COMM)/166/2025	CS (COMM)/166/2025	05-03-2025			Madhur Dhingra(P),	011-43032555	ajay.singh@fever.fm	25-02-2025
		25	CS (COMM)/164/2025	CS (COMM)/164/2025	05-03-2025			aastha sharma(P),	981048101	mail@thelegist.com	26-02-2025
		25	CS (COMM)/165/2025	CS (COMM)/165/2025	05-03-2025			Gurvinder Suri(P),	011-43434600	LITIGATION@SURICO.IN	27-02-2025
		25	CS (COMM)/177/2025	CS (COMM)/177/2025	06-03-2025	Ramesh Bansal Vs Aries Pre Fab Pvt Ltd		Nikhil Yadav(P),	9891070409	rao.daslawoffices@gmail.com	22-03-2025
		25	CS (COMM)/180/2025	CS (COMM)/180/2025	07-03-2025			Ayushi Chugh(P),	9999070992	msalawchambers@gmail.com	01-03-2025
		25	CS (COMM)/183/2025	CS (COMM)/183/2025	10-03-2025			Nilesh Tiwari(P),	9999070992	msalawchambers@gmail.com	04-03-2025
		25	CS (COMM)/185/2025	CS (COMM)/185/2025	10-03-2025	Times Internet Ltd Vs Mohit Gandhi		Rajeev Agarwal(P),	9810028877	lawyersinc@rediffmail.com	03-03-2025
		25	CS (COMM)/184/2025	CS (COMM)/184/2025	10-03-2025			Rajat Joseph(P),	9818451155	NOT PROVIDED	01-03-2025
		25	CS (COMM)/190/2025	CS (COMM)/190/2025	12-03-2025			lokesh kumar(P),	9871806767	info@windowmagicindia.com	11-03-2025
		25	CS (COMM)/191/2025	CS (COMM)/191/2025	12-03-2025	Bank of Maharashtra Vs Tausif Akhtar		KADAMBIN KUMAR MUDGIL(P),	9871226784	kkmudgil2@gmail.com	17-12-2024

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		25	CS (COMM)/192/2025	CS (COMM)/192/2025	12-03-2025	ACE ENTERPRISES Vs Vendiman Pvt Ltd	Abhinay Gupta(P),	9999886478		abhinay@legalknights.in	03-03-2025
		25	CS (COMM)/196/2025	CS (COMM)/196/2025	17-03-2025		Bimlendu Shekhar(P),	9871424063		bimlendushekar77@gmail.com	08-03-2025
		25	CS (COMM)/209/2025	CS (COMM)/209/2025	19-03-2025		SUNIL MITTAL(P),	9810513998		SUNILMITTAL37@GMAIL.COM	05-03-2025
		25	CS (COMM)/210/2025	CS (COMM)/210/2025	19-03-2025		Bhaskar Vali(P),	9910358225		office@vali.co.in	10-03-2025
		25	CS (COMM)/211/2025	CS (COMM)/211/2025	19-03-2025		Manu Prabhakar(P),	9015853090		prabhakarmanu@gmail.com	29-03-2025
		25	CS (COMM)/220/2025	CS (COMM)/220/2025	24-03-2025	wandhana varma Vs Ravi Dewan	vishal kumar(P),	9899040409		almcdelhi@gmail.com	07-03-2025
		25	CS (COMM)/219/2025	CS (COMM)/219/2025	24-03-2025	Prakash Legal Advisers Vs Indian Bank	Milind Garg(P),	NOT PROVIDED		NOT PROVIDED	28-02-2025
		25	CS (COMM)/221/2025	CS (COMM)/221/2025	24-03-2025	priya sarin Vs BALJEET SINGH	vishal kumar(P),	9899040409		alrncdelhi@gmail.com	07-03-2025
		25	CS (COMM)/224/2025	CS (COMM)/224/2025	25-03-2025	Union Bank Of India Vs Rashid Ahmad	Uzair Elahi(P),	9999332412		NOT PROVIDED	19-03-2025
		25	CS (COMM)/225/2025	CS (COMM)/225/2025	26-03-2025	M/s True Link Finance Ltd Vs Ommy	RAJAT SARAWAT(P),	9818004454		NOT PROVIDED	24-03-2025
		25	CS (COMM)/226/2025	CS (COMM)/226/2025	26-03-2025		Sunil sehrawat(P),	9999330725		delhilawyers76@yahoo.co.in	13-03-2025
		25	CS (COMM)/229/2025	CS (COMM)/229/2025	27-03-2025		Bimlendu Shekhar(P),	9871424063		bimlendushekar77@gmail.com	20-03-2025
		25	CS (COMM)/232/2025	CS (COMM)/232/2025	28-03-2025	JAYATI TOOLS Vs R CONSULTING	rajay kumar(P),	9910782137		NOT PROVIDED	21-03-2025
		25	CS (COMM)/236/2025	CS (COMM)/236/2025	29-03-2025		SUNNY JAIN(P),	9821964932		NOT PROVIDED	19-03-2025
		25	CS (COMM)/235/2025	CS (COMM)/235/2025	29-03-2025	LIC Housing Finance Limited Vs SITA	SUNIL MITTAL(P),	9810513998		SUNILMITTAL37@GMAIL.COM	19-03-2025

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			25	CS (COMM)/217/2025		22-03-2025		Yash Anand(P),	9810255469	yashanandsc2000@yahoo.com	17-03-2025
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FOR RECOVERY	CS (COMM)/148/2025	01-03-2025	AND STRATEGY CONSULTING PRIVATE LIMITED VS M/S AVIGNA INFOSOLUTIONS PRIVATE	KUNAL PADAV(P),	9899335073	kunaly42@gmail.com	03-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/150/2025	03-03-2025	INDIA LLP VS IDENTITY BUILDTECH PRIVATE LIMITED THROUGH ITS	SUDHANSHU TOMAR(P),	9810206600	sudhanshutomar@yahoo.com	25-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/163/2025	04-03-2025	FARMART SERVICES LTD VS SHANKAR RICES MILL	DEEPA NKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/162/2025	04-03-2025	FARMART SERVICE LTD VS SARV SHRI DURGA MINRI RICE MILL	DEEPA NKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/161/2025	04-03-2025	FARMART SERVICE LTD VS UNIVERSAL FEEDS (INDIA) PVT LTD	DEEPA NKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/173/2025	05-03-2025	DEUTSCHE BANK AG VS MS PANNKH THROUGH ITS PARTNER	GURVINDE R SURI(P),	9871692197	litigation@surico.in	11-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/172/2025	05-03-2025	DEUTSCHE BANK AG VS MS VIGEN SEEDS AND BIOTECH LTD THROUGH ITS DIRECTORS	GURVINDE R SURI(P),	9871692197	litigation@surico.in	11-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/174/2025	05-03-2025	ANAND KUMAR GUPTA VS BLUE COAST INFRASTRUCTURE DEVELOPMENT PVT LTD	SHAMIK SAHA(P),	8510018144	not available	04-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/171/2025	05-03-2025	OM SAI CONSULTANCY SERVICES VS SHAPOORJI PALLONJI COMPANY PVT LTD	NISHANT NIGAM(P),	Not available	not available	24-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/175/2025	05-03-2025	RADHA KISHAN AND SONS PVT LTD AND ORS VS ASIAN HOTELS NORTH LIMITED	CHARUL CHAUDHARY(P),	9711271195	charulo220@gmail.com	28-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/176/2025	05-03-2025	IQBAL CHAND MALHOTRA VS NANDOS KARNATAKA RESTAURANTS PVT LTD	PRITI AGARWAL(P),	Not available	not available	24-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/178/2025	06-03-2025	ARDEE MALL MAINTENANCE SERVICES PVT LTD VS SANDA HOSPITALITY AND OTHERS	BIMLENDU SHEKHAR(P),	9871424063	bimlendushekharr77@gmail.com	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/181/2025	07-03-2025	LEVI STRAUSS AND COMPANY VS. ASHOK KUMAR	SHRAVAN BANSAL	9810017859	skbansalipr@gmail.com	04-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/187/2025	10-03-2025	MAHARAJA CABLES BANK BARODA VS ORS	SUNANDA OFTULSYAN(P),	9953469987	sunandatulsyano9@gmail.com	07-10-2024

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			24	SUIT FOR RECOVERY	CS (COMM)/189/2025	11-03-2025	LIC HOUSING FINANCE LTD VS ASHWANI BISHNOI	SUNIL MITTAL(P),	9810513998	sunilmittal37@gmail.com	01-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/198/2025	17-03-2025	ASIAN TECHNOLOGIES VS VIJAY KUMAR GUPTA	ASHISH KUMAR GUPTA(P),	9814517880	ashishgupta.legal@gmail.com	18-11-2024
			24	SUIT FOR RECOVERY	CS (COMM)/212/2025	19-03-2025	LIC HOUSING FINANCE LIMITED VS AMIT BHAGAT	SUNIL MITTAL(P),	9810513998	sunilmittal37@gmail.com	04-03-2025
			24	COUNTER CLAIM	Counter Claim/12/2025	19-03-2025	M/S GARG DYEING AND PROCESSING INDUSTRIES AND ANR VS MATRIMONYCOM LIMITED	SH. DHEERAJ SACHDEVA,	9818114050	not available	05-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/213/2025	20-03-2025	SURENDER KUMAR VS SUBHASH BHIWANIWAL	DEEPAK AGGARWAL(P),	9911686951	obshnate_dpk@yahoo.com	24-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/227/2025	26-03-2025	BANK AG VS SHARP THRILL INVESTIGATION AND FLINT FORCE PVT LTD	GURVINDE R SURI(P),	9871692197	litigation@surico.in	06-03-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/228/2025	26-03-2025	M/S WELLA OPERATIONS US LLC VS YASIN SHAIKH	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	06-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/230/2025	27-03-2025	DR TEJBIR SINGH VS SHINSHANT GURVEEN SINGH	NISHANT KUMAR(P),	9910983851	nishantkumardvocate2009@gmail.com	05-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/239/2025	29-03-2025	DHAN SINGH VS CYBERTICK INDIA PVT LTD	DHIRAJ THAKUR(P)	9350221697	dadwal.advocate18@gmail.com	19-03-2025
23	MS. SAVITA RAO	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/121/2025	10/03/2025	Arka Design LLP Vs Kohelika Kohli Architects and Design	Himanshu Jain(P),	9810441639	info@advocatehimanshujain.com	05.03.2025
			12, New Court Block-I	Civil Suit	CS (COMM)/120/2025	10/03/2025	ONKAR INVESTMENTS PVT LTD Vs ANM EXHIBITIONS PVT LTD AND ORS	RISHABH GUPTA(P),	8586834657	rishabhgupta.lawyer@gmail.com	06.03.2025
			12, New Court Block-I	Civil Suit	CS (COMM)/126/2025	11/03/2025	Science Private Limited Through Its Authorized Representative Mr Dheera Kumar Gupta Vs Arri Junction	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnaclelaw.in	27.02.2025
			12, New Court Block-I	Civil Suit	CS (COMM)/138/2025	19/03/2025	Siddharth Engineering Vs Delta Infraventures Pvt Ltd	Sonu Vivek(P),	912591653	sanjeevsac@gmail.com	12.09.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/151/2025	25/03/2025	CENTURY METAL RECYCLING LTD Vs GLOBUS TRANSITOS PRIVATE LIMITED	Sonu Vivek(P),	9891404883	gulafshagupta10@gmail.com	24.03.2025
			12, New Court Block-I	Civil Suit	CS (COMM)/154/2025	28/03/2025	GOLDMEDAL ELECTRICALS PVT LTD Vs ABUZAR MOHAMMED	Shravan Bansal(P),	26843455	unitedmark@unitedandunted.com	25.03.2025

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			12, New Court Block-I	Civil Suit	CS (COMM)/159/2025	29/03/2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM SFAC Vs MS), Sankalp Industries	SURBHIT NANDAN(P)	9991877774	sandeepmishra@eloquencelegal.com	26.03.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/132/2025	17/03/2025	Bulgari SpA Vs Girish Kumar Jain Proprietor of SM Jewellers	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	12.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/132/2025	17/03/2025	Bulgari SpA Vs Girish Kumar Jain Proprietor of SM Jewellers	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	12.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/157/2025	28/03/2025	Devvrat Impex Pvt Ltd Ashirwad Sanitation Pvt Ltd	Natwar Rai(P),	9818906064	natwarrai@gmail.com	21.03.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/114/2025	06/03/2025	RAJA ENGINEERING Vs TAP LINK AND ANR	MUKESH KUMAR(P)	7503246955	Not provided	07-02-25
			17, New Court Block-I	Commercial	CS (COMM)/131/2025	17/03/2025	Limited Through Its Authorized Representative Mr Dheera Kumar Gupta Vs IFF KRISHI	Shubham Saigal(P)	9407223688	shubhamsaigal@pinnaclelaw.in	27-02-25
			17, New Court Block-I	Commercial	CS (COMM)/140/2025	20/03/2025	UNION BANK OF INDIA Vs SAHIL LALWAN PROP OF M/S TWELVE 10	Arun Kumar Shukla(P)	9312400295	connect@snslegal.in	21-02-25
			17, New Court Block-I	Commercial	CS (COMM)/145/2025	22/03/2025	Webkul Software Private Limited Vs BrowseInfo	Prashant Mishra(P)	8840503361	advocateprashantmishrah@gmail.com	03-03-25
			17, New Court Block-I	Commercial	CS (COMM)/146/2025	22/03/2025	Neelam Vs AM Webshop India Pvt Ltd	Alok Sinha(P)	9811969215	advocatealoksinha@gmail.com	11-03-25
			17, New Court Block-I	Commercial	CS (COMM)/147/2025	22/03/2025	WOKNSTOVE FOODWORKS PVT LTD Vs M/s NETAMBIT VALUEFIRST SERVICES PVT	AAKASH JANGHU(P)	8750052500	advocatejanghu@gmail.com	03-03-25
			17, New Court Block-I	Commercial	CS (COMM)/149/2025	24/03/2025	Devvrat Impex Pvt Ltd Vs M/s Envirotech	Natwar Rai(P)	9818906064	natwarrai@gmail.com	17-03-25
			17, New Court Block-I	Commercial	CS (COMM)/158/2025	28/03/2025	AKHTAR ALI Vs SALMA	Anjali Chand(P)	9871173980	advanjalichand7@gmail.com	11-03-25
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/112/2025	05/03/2025	EXECUTIVE ACCESS (INDIA) PVT LTD Vs DEEPAK NITRITE LTD	SHAURYA MITTAL(P),	9810064432	anilmittal1@hotmail.com	31.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/116/2025	07/03/2025	STATE BANK OF INDIA Vs RAVINDER	SHALINI UPADHYAY (P),	9899408618	shaliniupadhyay.advocate@gmail.com	03.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/122/2025	11/03/2025	IFFCO-MC CROP SCIENCE PRIVATE LIMITED Vs NEW PREMJEET FERTILIZER	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnaclelaw.in	27.02.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		29, New Court Block-II	Commercial	CS (COMM)/123/2025	11/03/2025	UNION BANK OF INDIA Vs SUJEET PRASAD KHARWAR	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	21.02.2025
		29, New Court Block-II	Commercial	CS (COMM)/124/2025	11/03/2025	UNION BANK OF INDIA Vs M/S LIGHTNING CABLE ELECTRONICS AND ORS	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	21.02.2025
		29, New Court Block-II	Commercial	CS (COMM)/125/2025	11/03/2025	SUPREME BITUCHEM INDIA PVT LTD Vs DSC ENGINEERING PVT LTD	Rishav Ambastha(P),	9810491438, 7259528273	kdlawconnect@outlook.com	13.02.2025
		29, New Court Block-II	Commercial	CS (COMM)/129/2025	17/03/2025	TOJO VIKAS INTERNATIONAL PVT LTD Vs NAMPONLIU ASSOCIATES	Rajdeep Rao(P),	9811024784, 9300420093	rajdeepsingh90@gmail.com	11.03.2025
		29, New Court Block-II	Commercial	OMP (COMM)/10/2025	19/03/2025	SHIVSHAKTI TRACTORS AND ORS Vs CNH INDUSTRIAL CAPITAL INDIA PVT LTD	ARCHANA SHARMA	9650630011	lawyerarchanasharma@gmail.com	01.03.2025
		29, New Court Block-II	Commercial	CS (COMM)/155/2025	28/03/2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S SHRING CRAFT INC	NAVDEEP SINGH(P),	9560523320	mail.attriandattari@gmail.com	23.12.2024
		29, New Court Block-II	Commercial	CS (COMM)/156/2025	28/03/2025	UNION BANK OF INDIA Vs POONAM	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	25.03.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST		CS(COMM) 180/2025	04-03-2025	BENTLEY SYSTEMS AND ANR. Vs UNITY THE WORLD PVT LTD.	ANKUR KATYAL	NOT MENTIONED	ankurkatyal@aslegal.co.in	27-02-2025
				CS(COMM) 181/2025	04-03-2025	BENTLEY SYSTEMS AND ANR. Vs CONGRUEX ASIA-PACIFIC LLP AND ANR.	ANKUR KATYAL	NOT MENTIONED	ankurkatyal@aslegal.co.in	28-02-2025
				OMP (COMM) 36/2025	04-03-2025	PARMINDER JTI KAUR AND ANR. Vs SPLENDOR BUILDWELL PVT. LTD AND ANR	SIDDHART HA NEGI	9760422160	siddhant@asthanalaw.in	10-02-2025
				OMP (COMM) 37/2025	04-03-2025	PARMINDER JTI KAUR Vs SPLENDOR BUILDWELL PVT. LTD AND ANR.	SIDDHART HA NEGI	9760422160	siddhant@asthanalaw.in	10-02-2025
				CS(COMM) 191/2025	10-03-2025	BENTLEY SYSTEMS INC AND ANR Vs SANDEEP KUMAR CHHAMUNYA AND ANR	RAHUL BERUAR	9910044787	rahul.beruar@beruar.com	06-03-2025
				CS(COMM) 192/2025	10-03-2025	PUNJAB NATIONAL BANK Vs PRIYA AND ORS	VIKRAM GOLA	9811244209	vikramgola2010@gmail.com	04-02-2025
				CS(COMM) 199/2025	11-03-2025	M/S BIG TREE ENTERTAINMENT PVT LTD Vs M/S MARQUEES CINEMAS PVT LTD AND ORS	MANISH SHEKHARI	8527099904	bhartimrinal@hotmail.com	24-02-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS/COMM/234/2025	24.03.2025	M/S ORANGESTAR LOGISTICS	VS M/S P & ENTERPRISES	RAVINDER KUMAR	9013554225	N/A	05.09.2022
					CS/COMM/253/2025	27.03.2025	REETA KHANNA	VS. M/S AKS INFINITY	DEV RAJ SHARMA	9811387613	DEVSHARMAADVOCATE@GMAIL.COM	25.03.2025
					CS/COMM254/2025	27.03.2025	M/S JIT GLOBAL FREIGHT SOLUTIONS	VS M/S SNNR PVT. LTD.	AADESH SARASWAT	9999359053	AADESH9696@GMAIL.COM	08.03.2025
					CS/COMM/255/2025	27.03.2025	M/S E3 PANEL INDUSTRIES	VS ANOOP GOYAL	NANCY JAIN	7827867679	E3LEGAL@GMAIL.COM	12.03.2025
				TRADEMARK/COPYRIGHT	CS/COMM/190/2025	07.03.2025	I M VS. IPSITAMONDAL		M.K. MIGLANI	9811081980	MAIL@WRBIN.DIA.COM	26.02.2025
				ARBITRATION	OMP(COMM)/25/2025	05.03.2025	SPLENDER BUILDWELL	VS PAWANJIT SANDU	SARTHAK GUPTA	8626615068	ADV.SARTHAKGUPTA@GMAIL.COM	NA
					OMP(COMM)/28/2025	10.03.2025	RNJ GREEN ENERGY PVT. LTD.	VS ENTERIA SUNKUMAR PVT. LTD.	AJAY KUMAR	8604005719	LITIGATION@GRAVITASLEGAL.CO.IN	NA
30	SH. AJAY KUMAR JAIN	SOUTH-EAST		Commercial Suit	CS (COMM)/170/2024	14-03-2024	INDIAN OVERSEAS BANK	VS VINEET DWIVEDI	NEERAJ SOODH(P),	9999397965	s.n.legallawfirm.com	01.03.2024
				Commercial Suit	CS (COMM)/172/2024	15-03-2024	M/S INDIA SOTHEBYS INTERNATIONAL REALTY	VS BHANU CHOPRA	BHARAT GARG(P),	9711979113, 991077807	CHAMBER.SINGHVI@GMAIL.COM BHARATGARG93@GMAIL.COM	23.02.2024
				Commercial Suit	CS (COMM)/186/2024	16-03-2024	AYODHYA SINGH	VS M/S DINESH AND ASSOCIATES	Bharti Bhatt(P),	8291260270	rudghosh@gmail.com	29.08.2023
				Commercial Suit	CS (COMM)/185/2024	16-03-2024	CHAND MEHRA	VS BRITISH AIRWAYS PLC	Shaini Bhardwaj(P)	7895664246	Shine9st@gmail.com	13.03.2024
				Commercial Suit	CS (COMM)/189/2024	18-03-2024	PERFORMANCE MATERIALS INDIA PRIVATE LIMITED	VS M/S CREMICA FOOD INDUSTRIES	Vidur Sikka(P),	9818388241	vidur.sikka@tralegal.co.in	07.12.2023
				Commercial Suit	CS (COMM)/204/2024	20-03-2024	STATE BANK OF INDIA	VS JAWAHAR CHAWLA(ASHOK KUMAR)	JAWAHAR CHAWLA(P)	9312965659	chawla8jl@gmail.com	23.12.2024.
				Commercial Suit	CS (COMM)/211/2024	22-03-2024	M/S INVESTAHOLIC LLP	VS BAJAJ FINANCE LIMITED	NITISH CHAUDHARY(P),	+91-9810575121	NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/209/2024	22-03-2024	JATIN CHAWLA	VS BAJAJ FINANCE LIMITED	NITISH CHAUDHARY(P),	+91-9810575121	NITISHCY@GMAIL.COM	15.01.2024

COURT NO.	DISTRICT COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		Commercial Suit	CS (COMM)/210/2024	22-03-2024	GOMATI DEVI RITOLIA Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY(P),	+91-9810575121	NITISHCY@GMAIL.COM	15.01.2024
		Commercial Suit	CS (COMM)/222/2024	28-03-2024	PUNJAB NATIONAL BANK Vs M/S SIGMA ENGINEERING WORKS	Sheepali Patial(P),	9717387978	advsheepali@gmail.com	-
31	MS. ANU GROVER BALIGASOUTH-EAST	Arbitration and conciliation act	OMP (COMM.)/26/2025	06-03-2025	Energy Efficiency Services Ltd Vs M/s Merrygold Enterprises	Bharath Gangadhara n(P),	9810436518	sparklegalsolutions@gmail.com	45707
		Commercial suit	CS (COMM)/207/2025	12-03-2025	R K PRINTERS Vs M/s ROLIA TISSUES PVT LTD	vinit Gupta(P),	9582908504	SHOURYAGUP TAAADV@GMAIL.COM	45717
		Execution petition	EXECUTION (COMM.)/102/2025	18-03-2025	M/S KAPOOR IMAGING PVT LTD Vs SHRI PRAVEEN KUMAR	Rajendra yadav(P),	9312046733	yadvavrazen@gmail.com	07-03-2025
		Commercial suit	CS (COMM)/217/2025	18-03-2025	Naresh Kumar Bhardwaj Vs Satish Kumar	Ms. Suman Malhotra	9810349698	mmadvocates@gmail.com	45708
		Execution petition	Ex.COMM - Award by Arb. Comm./4/2025	19-03-2025	M/S BIFCO LEASING AND FINANCE PVT LTD Vs M/S Tinku Choudhary General Store AND ORS	Anoop Kumar Pandey(P),	9560815888	sanjuadvip@gmail.com	45625
		Commercial suit	CS (COMM)/220/2025	19-03-2025	Ms. Mahima Khanna Proprietor of M/s Design Aesthetic Vs Mr. Harpreet Marwah	NAMAN ISSRANI(P),	9711330006	advnamanissrani@gmail.com	45712
		Commercial suit	CS (COMM)/221/2025	19-03-2025	MS. SUGANDHA KUMARI Vs M/S TBC BY NATURE PVT LTD	Rajendra yadav(P),	9312046733	yadvavrazen@gmail.com	45722
		Arbitration and conciliation act	OMP (COMM.)/31/2025	24-03-2025	J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD.	ROHIT GAUTAM(P),	8860637476	kdlawfirm@gmail.com	45559
		Execution petition	EXECUTION (COMM.)/106/2025	24-03-2025	CAPT. PAWANJIT SINGH AHLUWALIA Vs TARANDEEP SINGH BAJAJ	SH. SHASHI BHUSHAN	9818203373	SASIAADV@YAHOO.COM	45726
		Commercial suit	CS (COMM)/235/2025	24-03-2025	M/S APPLIED ELECTRO MAGNETICS PVT LTD Vs PUNJAB NATIONAL BANK	manish kaushik(P),	9818218885	manishkaushik.law@gmail.com	45717
		Commercial suit	CS (COMM)/243/2025	26-03-2025	KAILASH KUMAR JHA Vs NUTECH CONTRACTS PVT LTD.	Sidharth Joshi(P),	9818509714	sidharth@sidharthjoshi.com	45692
		Execution petition	EXECUTION (COMM.)/119/2025	27-03-2025	PUNJAB NATIONAL BANK Vs NANDLAL ELECTRICALS	Sheepali Patial(P),	717387978	ADVSHIIPALI@GMAIL.COM	45670
		Commercial suit	CS (COMM)/249/2025	27-03-2025	ISHAAN RESEARCH LABORATORIES PRIVATE LIMITED Vs Gaurav Arora	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmeco.com	45726

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Commercial suit	CS (COMM)/250/2025	27-03-2025	INDIA GLYCOL LIMITED Vs ZEON BIOTECH PRIVATE LIMITED	ABHISHEK SINGH(P),	9899809187	GAUTAM@MANSALAW.IN	45712
				Commercial suit	CS (COMM)/251/2025	27-03-2025	CANARA BANK Vs SUMPI LAHA	CHITRA MALHOTRA(P),	9212888057	chitramalhotralgal@gmail.com	45717
				Execution petition	EXECUTION (COMM)/120/2025	28-03-2025	CEAT LIMITED Vs COUNTRY LINE LOGISTICS PVT LTD	ARVIND KUMAR	9868001254	ARVINDKUMAR2003@GMAIL.COM	45636
				Commercial suit	CS (COMM)/259/2025	28-03-2025	Dayanand Rajpal Vs Rajiv Rajpal	VIDIT GUPTA(P),	9910995511	a445defcol@gmail.com	45734
32	SH. BHUPESH KUMAR		SOUTH-EAST	Commercial Suit	CS (COMM)/187/2025	07-03-2025	STATE BANK OF INDIA Vs MR. RAJENDER PRASAD	Dharmendra Singh	880078474	shubhi1673@gmail.com	28-02-2025
				Commercial Suit	CS (COMM)/194/2025	11-03-2025	BENTLEY SYSTEMS INCORPORATED Vs MR. SUNIL KUMAR SASINDRAN	Aarshia Behl	9818061242	---	04-03-2025
				Commercial Suit	CS (COMM)/195/2025	11-03-2025	AKNA MEDICAL PVT. LTD. Vs NEW AGE HEALTHTECH PVT. LTD.	Divyansh Sharma	9811981042	DIVYANSHLA WOFFICES@GMAIL.COM	21-02-2025
				Commercial Suit	CS (COMM)/214/2025	18-03-2025	GURDEEP SINGH TULI Vs NIRUPAMA SHARMA AND ORS.	Saket Gogia	9739046560	saketgogia@lawtitude.com	---
				Commercial Suit	CS (COMM)/219/2025	19-03-2025	BENTLEY SYSTEMS INC. AND ANR. Vs BRIJESH KUMAR PANDEY AND ORS.	Rahul Beruar	9910044 787	rahul.beruar@beruar.com	17-03-2025
				Commercial Suit	CS (COMM)/222/2025	20-03-2025	STATE BANK OF INDIA Vs SHALIMAR B	SACHIN KUMAR LOHIA	9999353434	loh-associates a mail.com,	17-03-2025
				Commercial Suit	CS (COMM)/228/2025	22-03-2025	THE JAMMU AND KASHMIR BANK LIMITED Vs GAGAN SACHDEVA PROPRIETOR OF M/S. INDIAN STORE	SHUBHAM BHARDWAJ	9871923131	praninyayrgigm@gmail.com	17-02-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/229/2025	24-03-2025	SANITARIO INDIA SYNERGY CARE Vs Dr. EYE CARE	Ajay Chaudhary	9717155565	advpls94@gmail.com	---
				Commercial Suit	CS (COMM)/238/2025	26-03-2025	MRS. GEETA AGGARWAL Vs MS. RUPAN AHLUWALIA	Kamal Bansal	919810911743	kba@kbaa.in	20-03-2025
				Commercial Suit	CS (COMM)/244/2025	27-03-2025	UNION BANK OF INDIA Vs MOHD. ADIL	Vandana Bhatia	9810092257	hlmtiannandcompanyTI(ri)glmail.eon1	---
				Commercial Suit	CS (COMM)/245/2025	27-03-2025	STATE BANK OF INDIA Vs RAMESH KONDETI	SHARON NAZLA PARVEEN	011-22377840	sagarandsagar@live.com	20-01-2025
				Commercial Suit	CS (COMM)/252/2025	28-03-2025	STATE BANK OF INDIA Vs SMT. MUKESHWARI AND ANR.	AMIT SINGH	7011848843	amit.advocate13@gmail.com	20-03-2025
33	MS. NEERA BHARIHOKE,			Commercial Suit	CS (COMM)/182/2025	05-03-2025	STATE BANK OF INDIA Vs SMT. DHARAMWATI	AMIT SINGH	7011848842	singhamit071@gmail.com	03-03-2025
				Commercial Suit	CS (COMM)/196/2025	11-03-2025	M/S HARVEL IRRIGATIONS PVT. LTD. Vs M/S BPTP LTD.	Neeraj Kumar	9599222549	Neeraj.justwin@gmail.com	24-01-2025
				Commercial Suit	CS (COMM)/230/2025	24-03-2025	M/S LOGANTHUMAN PERFORMANCE LLP Vs MS. ZAINAB KHATOON	MOHIT SAROHA	9811216046	mohitsaroha.legal@gmail.com	---
				Commercial Suit	CS (COMM)/239/2025	26-03-2025	ISHAAN RESEARCH LABORATORIES PVT. LTD. Vs ORGANI BOTANIKA INDIA PVT. LTD.	SHIVENDRA PRATAP SINGH	9953394364	shivendra{(ij)=t}heacmec.com	10-03-2025
				Commercial Suit	CS (COMM)/240/2025	26-03-2025	STATE BANK OF INDIA Vs MR. CHANDAN KUMAR	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	20-03-2025
				Commercial Suit	CS (COMM)/246/2025	27-03-2025	VISTA LOGISTICS PVT. LTD. Vs TRACLAXX TRACTORE PVT. LTD.	BHARAT BHUSHAN	8076225938	RANANVATS29@GMAIL.COM	23-12-2024
				Commercial Suit	CS (COMM)/247/2025	27-03-2025	PRECISION SYSTEM CONTROL Vs SAKET INFRADEVELOPERS PVT. LTD. AND ORS.	Pranav Proothi	9560205151,	MAIL@UTKASOCIATES.COM	20-07-2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/261/2025	29-03-2025	DIWAKAR GUPTA Vs M/S EASTERN HERITAGE	Aditya Jain	8383953944	Jain.adityaraj@Yahoo.com	16-01-2023
				Commercial Suit	CS (COMM)/262/2025	29-03-2025	M/S GULSHAN POLYOLS LTD. Vs M/S SUDIP PLASTIC PVT. LTD. AND ORS.	Madhur Verma	9716707407	vandvlegal@gmail.com	20-03-2025
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST		CS (comm)		11.03.2025	Uma Kant Prop. M/S Shitala Enterprise Vs Sh Navneet M/S Om Fire Safety Company Pvt. Ltd.	Sh Navneet Sharma	9868546432	navneetsharmaadvocate@gmail.com	03.03.2025
			30	CS (Comm)		24.03.2025	Sushil Kumar Garg Vs Mittal Agencis	Satvinder Singh	9310905051	team@sslegalso lution.com	12.03.2025
				CS (Comm)		27.03.2025	State Bank of India Vs Sheela	Suchita Dixit	8896932838	agnihotrisuchit a@gmail.com	21.03.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil		256/2025						
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM		24-03-2025	RAJIV TYAGI V/S SANGWAN HEIGHTS PVT. LTD.	RAJEEV JAIN	9810736621	RAJIVJJ178@GMAIL.COM	21-03-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	41/2025	19-03-2025	GUDDU GUPTA TRADINGAS MS LEELA COSMETICSVsK ALIA GUPTA AND ORS	SANJEEV SINGH	981129304	sanjeev.singh(@singhnassocia res.com	05.03.2025
			--do--	C.S.(COMM)	43/2025	27-03-2025	Kotak Mahindra PrimeLimitedVs MANJEET AND ANR	YAJAY UPPAL	9811740125	VIRTUOUS.PE OPLE@GMAIL.COM	01.03.2025
			--do--	C.S.(COMM)	44/2025	27-03-2025	Kotak Mahindra PrimeLimitedVs NIL KUMAR	YAJAY UPPAL	9811740125	VIRTUOUS.PE OPLE@GMAIL.COM	01.03.2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNARA	301, New Court Building	CS(COMMERICAL)	(COMM)/135/2025	28.02.2025	M/S GUPTA OIL AND FLOUR MILLS Vs M/S RAVISH GANESH TRADING	SRAVISH KUMAR GOYAL(P).			24.02.2025
			301, New Court Building	CS(COMMERICAL)	(COMM)/136/2025	28.02.2025	M/S GUPTA OIL AND FLOUR MILLS Vs M/S RAVISH JAIN TRADING CO	SRAVISH KUMAR GOYAL(P).			24.02.2025
			301, New Court Building	CS(COMMERICAL)	(COMM)/142/2025	01.03.2025	Metal Monger Vs MANU BANSAL	Ashu Ralhan(P).			25.02.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			301, New Court Building				SANA HERBAL PVT LTD	Vs MAHESH DEHLVI AMBERKUMAR HERBALS PVT LTD AND ANR			04.03.2025
			301, New Court Building	CS(COMMERCIAL)	(COMM)/155/2025	08.03.2025					
			301, New Court Building	CS(COMMERCIAL)	(COMM)/156/2025	06.03.2025	Pawan Kumar	Vs Gaurav r agencies sharma(P).			03.03.2025
			301, New Court Building	CS(COMMERCIAL)	(COMM)/166/2025	13.03.2025	MUTHOOT FINANCE LTD	Vs JAI KARAN GOEL		SS Sobti(P).	07.03.2025
			301, New Court Building	CS(COMMERCIAL)	(COMM)/179/2025	17.03.2025	M/S THE SUPREME INDUSTRIES LTD	Vs M/s Cool Airways Engineers Pvt Ltd		Natwar Rai(P).	12.03.2025
			301, New Court Building	CS(COMMERCIAL)	(COMM)/175/2025	17.03.2025	VISTORY CONSULTANTS PVT LTD	Vs ACHIVEMENTS POINTS AND ORS		Navdeep Dev Singh(P).	12.03.2025
			301, New Court Building	CS(COMMERCIAL)	(COMM)/178/2025	17.03.2025	PRAMOD KUMAR GARG	Vs M/S ABCZ BUILDCON PVT LTD		Lalit kumar(P).	12.03.2025
			301, New Court Building	CS(COMMERCIAL)	(COMM)/179/2025	24.03.2025	M/S THE SUPREME INDUSTRIES LTD	Vs M/s Cool Airways Engineers Pvt Ltd		Natwar Rai(P).	19.03.2025
40	MS. KIRAN BANSAL	SHAHNARA									
	DISTRICT JUDGE, (COMMERCIAL COURT)		ROOM NO 208	COMMERCIAL	CS (COMM)/139/2025	05-03-2025	M/s Balaji Trading Vs Sahil Industry	Vs M/s Cable Chirag Chaturvedi			15.11.2018
			ROOM NO 208	COMMERCIAL	CS (COMM)/148/2025	07-03-2025	M S Precious winding wires Vs MS Ashoka Electrical CO	Vs Avnish Shukla			05.07.2023
			ROOM NO 208	COMMERCIAL	CS (COMM)/150/2025	10-03-2025	JAWAHAR MITTAL Lakshaman Prasad Gupta	Vs ARUN KUMAR			07.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/158/2025	11-03-2025	JAI BHAGWAN TRADING Vs RAMANJINAMA BALAGUNDLA	Vs Neelam Malik			28.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/159/2025	11-03-2025	Lokesh Jain Vs Bhai Bahi Mens Wear	Vs Himanshu Nagpal			27.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/163/2025	12-03-2025	AMIT DIWAKAR Vs M/S KRSD ENTERPRISES	Vs WINDLESH			29.11.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/164/2025	12-03-2025	INDIAN BANK Vs MS VAIBHAV RO SYSTEM	Vs RAHUL KHANNA			11.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/167/2025	18-03-2025	BABULAL PUROHIT Vs CHILUKA SHIVAKUMAR	Vs Kushal Aggarwal			05.03.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/168/2025	18-03-2025	VIKASH NAHAR Vs ANITA		SIDHANT DHINGRA AND ASSOCIATES			10.03.2025
41	SH. SANJAY SHARMA-II DISTRICT COMMERCIAL COURT	SHAHNARA	303, New Court Building	COMMERCIAL	CS (COMMERCIAL) (COMM)/144/2025	03-03-2025	Proprietor Rajinder Singh Vs RKG Enterprises through its Proprietor Nishant Gupta		PUSHPDEEP SINGH(P).			24.02.2025
			303, New Court Building	COMMERCIAL	CS (COMMERCIAL) (COMM)/140/2025	05-03-2025	PROPRIETOR OF GALAXY TEXTILE Vs LOKESH (PROPRIETOR OF L K CHILD CARE)		ARCHIT SINGHAL(P)			01.03.2025
			303, New Court Building	COMMERCIAL	CS (COMMERCIAL) (COMM)/153/2025	11-03-2025	Manoj Vs JBMS retails		Gaurav sharma(P).			07.03.2025
			303, New Court Building	COMMERCIAL	CS (COMMERCIAL) (COMM)/154/2025	11-03-2025	Manoj Vs Muskan Bulani		Gaurav sharma(P).			07.03.2025
			303, New Court Building	COMMERCIAL	CS (COMMERCIAL) (COMM)/176/2025	20-03-2025	STATE BANK OF INDIA Vs Asha Sharma Proprietor of JSK the Fitness Gym		Suchita Dixit(P).			12.03.2025
			303, New Court Building	COMMERCIAL	CS (COMM) 172/25	19-03-2025	M/S DOBYDT PVT LTD VS FOLIFLEX CABLE INDIA PVT LTD		natwar rai			17.03.2025
			303, New Court Building	COMMERCIAL	CS (COMM) 173/25	19-03-2025	M/S PADMAVATI GARMENTS VS M.S KAKA BAZAR PVT LTD		surender kaushik			17.03.2025
			303, New Court Building	COMMERCIAL	CS (COMM) 147/25	07-03-2025	MAHAVEER KUMAR VS ASHOK KUMAR RAJPUROHIT		neelam malik			03.03.2025
			303, New Court Building	COMMERCIAL	CS (COMM) 143/25	06-03-2025	SURENDER KISHAN GUPTA VS COMMISSIONER MCD		SATYENDRA KUMAR SINGH			01.03.2025
			303, New Court Building	COMMERCIAL	CS (COMM) 137/25	04-03-2025	M/S AYUSHI DENIM LLP VS M/S YS PIYUSH TRADERS		KATIYAL			27.02.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHNARA		COMMERCIAL	CS (COMM)/133/2025		MOHD. HAROON VS JAMIATUL HUDA	MOHD. ASIF	9818576258		advmohtasif@gmail.com	03-03-2025
				COMMERCIAL	CS (COMM)/134/2025		ASHISH TYAGI VS SUPER CITY DEVELOPERS PVT LTD.	SHANTNU AGGARWAL	9999347367		officeofllp@gmail.com	03-03-2025
				COMMERCIAL	CS (COMM)/138/2025		MAMTA JAIN VS MONIKA TOMAR	ROHAN BHATIA	9971606007		RohanBhatia@gmail.com	04.03.2025
				COMMERCIAL	MISC DJ/243/2025		YOHESH FABRICS VS AARTI COLLECTION	PREM RATAN	9717703511			04.03.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COMMERCIAL	CS (COMM)/141/2025	POOJA SHARMA VS MALIK WATCH AND MOBILE	R.N. DUBEY	981179209			05-03-2025
			COMMERCIAL	CS (COMM)/145/2025	SUDHIR KUMAR VS GULFAM	TALEWAR SINGH	7982546417		rajorapan23@gmail.com	01.03.2025
			COMMERCIAL	CS(COMM)146/2025	M/S IMPRESSIVE DATA SERVICES PVT LTD VS NATIONAL MEDICAL COMMISSION	MOHD AZEEM	9868334630		mahantashivanath@gmail.com	06.03.2025
			COMMERCIAL	CS(COMM)149/2025	SMT. PRATIMA GUPTA VS SHRI AJAY KUMAR AGGARWAL	MOHD. BABAR	9891146454		mohdbabaradv@gmail.com	07.03.2025
			COMMERCIAL	EX(COMM)49/2025	GAURAV JAIN VS PARVEZ AHMED	RAKESH JAIN	9899372907		rakeshjain68@yahoo.co.in	04-03-2025
			COMMERCIAL	EX(COMM)51/2025	CANARA BANK VS SHAHNEZ SIDDIQUI	ESHU CHAUDHARY	9711275697		eshuadvocate@gmail.com	06-03-2025
			COMMERCIAL	EX(COMM)52/2025	CANARA BANK VS GREESH PARKASH	ESHU CHAUDHARY	9711275697		eshuadvocate@gmail.com	06-03-2025
			COMMERCIAL	CS(COMM)151/2025	JAMMU & KASHMIR BANK LTD. VS SMT. SUDESH SHARMA	SOAYIB QURESHI	8800543987		SOAYIB@GMAIL.COM	10.03.2025
			COMMERCIAL	CS(COMM)157/2025	SPR PAPERS PVT. LTD. VS MRIDULA CARTON CREATORS	G.S. GANGWAR	9717211123		gangwar@gsgangwar.com	11-03-2025
			COMMERCIAL	CS(COMM)160/2025	PAWAN KUMAR LAKHOTIA VS ANIL BHATIA	GAURAV SHARMA	9811695953			11-03-2025
			COMMERCIAL	CS(COMM)161/2025	MANOJ KUMAR SHARMA VS KRITI BANSAL	GAURAV SHARMA	9811695953			11-03-2025
			COMMERCIAL	CS(COMM)165/2025	GOYAL STEEL ENTERPRISES VS SD ENGINEERING SOLUTIONS	KARTIK JAIN	8368060074		advocatekartik98@gmail.com	17-03-2025
			COMMERCIAL	CS(COMM)169/2025	BANK OF BARODA VS LAKSHAY SHARMA	GEETANJALI SHARMA	8447833470		advocate.134@gmail.com	18-03-2025
			COMMERCIAL	CS(COMM)170/2025	CANARA BANK VS MANOJ KUMAR	MANOJ KUMAR ARORA	9811254078		manvakil378s@gmail.com	18-03-2025
			COMMERCIAL	CS(COMM)171/2025	SAROJ TEXTILE VS SONAM GARMENTS	A.S. JUNEJA	9899565511		avneetjuneja86@gmail.com	18-03-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	CS(COMM)174/2025		PUNJAB NATIONAL BANK	SAYAK BANDYOPADHYAY		9818307300	sayak.law@gmail.com	19-03-2025
				COMMERCIAL	CS(COMM)177/2025		MR. SHOBHIT BHUSHAN	VS RAJIV RAHEJA		9811826000	rrajive@gmail.com	20-03-2025
				COMMERCIAL	OMP(COMM)3/2025		SANJEEV SINGH THAKUR	VS NAVIN SINGHAL	KANISK KHARBANDA	9999457850	kanishk.kharbanda20@gmail.com	25-03-2025
				COMMERCIAL	CS(COMM)180/2025		BANK OF BARODA VS MANNAT SHARMA		UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	26-03-2025
				COMMERCIAL	CS(COMM)181/2025		BANK OF BARODA VS SARVESH KUMAR		UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	27-03-2025
				COMMERCIAL	EX(COMM)64/2025		RAVI KHUARANAN VS MEHARBAN	PANKAJ SINGHAL		9891475320	pankajsinghal.advocate@gmail.com	27-03-2025
				COMMERCIAL	CS(COMM)182/2025		KOTAK MAHINDRA PRIME LTD. VS AMAN	VS PRAMOD MISHRA		9811740125	virtuous.people@gmail.com	28-03-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	nil									
44	SH.VINOD YADAV	NORTH-WEST	nil									
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil									
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil									
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST		Commercial Suit	CS COMM. 104/2025	01.03.2025	PUMA SE HIMANSHU	VS GAUTAM BHASIN		9999306881	eludication.legal@outlook.com	27.02.2025
				Commercial Suit	CS COMM. 105/2025	01.03.2025	SAMSONITE IP HOLDING SARL VS KUMAR	GAUTAM ASHOK BHASIN		9999306881	eludication.legal@outlook.com	27.02.2025
				Commercial Suit	CS COM. 109/2025	03.03.2025	BABLOO SAINI VS GROVER	NIKHLESH GAURAV WASHISHTH		9911363574	nikhleshvashishth@gmail.com	27.02.2025
				Commercial Suit	CS COMM. 114/2025	05.03.2025	PUMA SE SANJAY GOEL	VS GAUTAM BHASIN		9999306881	eludication.legal@outlook.com	04.03.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			603	Commercial Suit	CS 117/2025 COMM.	06.03.2025	MAHADEV GLAZING INDIA PRIVATE LIMITED VS GLASSWALL INDIA PRIVATE LTD	ROHIT SHARMA	9758321008	lawintotollp@gmail.com	17.02.2025
			603	Commercial Suit	CS 135/2025 COMM.	18.03.2025	STATE BANK OF INDIA VS ASHOK KUMAR YADAV	BIPLAB KUMAR MUKHERJEE	9811767517	advocatebkm@gmail.com	21.02.2025
			603	Commercial Suit	CS 137/2025 COMM.	19.03.2025	PUNJAB NATIONAL BANK VS MOHD ISRAYAL	VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	17.03.2025
			603	Commercial Suit	CS 142/2025 COMM.	22.03.2025	UNION BANK OF INDIA VS INDO REMEDIES AND ORS	KESHAV KUMAR	9999626126	Keshav.advi@gmail.com	19.03.2025
			603	Commercial Suit	CS 143/2025 COMM.	22.03.2025	INDIAN BANK VS SUMIT	AMIT MAHALIYA N	9899491980	AmitMahaliya@gmail.com	19.03.2025
			603	Commercial Suit	CS 150/2025 COMM.	25.03.2025	M/S INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS M/S SINGHAL EXPORTS	ASHISH BANSAL	8750998800	meridianattorneys@gmail.com	10.03.2025
			603	Commercial Suit	CS 160/2025 COMM.	28.03.2025	STATE BANK OF INDIA VS VINAY KAPOOR	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.CO.IN	27.03.2025
			603	Commercial Suit	CS 161/2025 COMM.	28.03.2025	STATE BANK OF INDIA VS REKHA PALIWAL	VINAY KUMAR	9811134771	Kumarvinay65@gmail.com	25.03.2025
			603	Commercial Suit	CS 165/2025 COMM.	29.03.2025	M/S PAVIKA POWER EQUIPMENT VS M/S PUNN SONS INDIA	PRADEEP	9868455501	NOT GIVEN	09.12.2024
			603	Commercial Suit	CS 166/2025 COMM.	29.03.2025	SECURITY SERVICES PVT LTD VS DIRECTOR SPORTS DEPARTMENT	NITIN KUMAR	9999355333	anubhav.singh@aalaw.in	25.03.2025
			603	Commercial Suit	CS 167/2025 COMM.	29.03.2025	ARK SOLUTION PRIVATE SERVICES VS SATENDRA NARAIN PANDEY	AMIT JOSHI	9811299468	a.joshi@bmjlawpartners.com	20.03.2025
48	SH. VIKAS DHULL DISTRICT COMMERCIAL COURT.	SOUTH-WEST		Commercial Suit	CS (COMM)/108/2025	03-03-2025	IDBI BANK VS M/S KASHISH GLOBAL	Ms. Nisha Chaudhary	9899154299	nishi.eap@gmail.com	02-09-2024
			613	Commercial Suit	CS (COMM)/110/2025	03-03-2025	IDBI BANK VS M/S GOSWAMI TRADERS	Ms. Nisha Chaudhary	9899154299	nishi.eap@gmail.com	04-09-2024
			613	Commercial Suit	CS (COMM)/118/2025	07-03-2025	KUMAR VARSHNEY VS SHRI PURNAGIRI FOOD PRODUCTS AND	Sh. sanchay Mehrotra	9953755591	sanchay.mehrotra@lexsunraj.com	04-03-2025
			613	Commercial Suit	CS (COMM)/121/2025	07-03-2025	UNION BANK OF INDIA VS SAHIL	Ms. Rupak Srivastava	9650943775	gjelawfirm16@gmail.com	25-02-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	CS (COMM)/122/2025	07-03-2025	UNION BANK OF INDIA Vs ANKIT KUMAR	Ms. Rupak Srivastava	9650943775	glelawfirm16@gmail.com	25-02-2025
			613	Commercial Suit	CS (COMM)/123/2025	07-03-2025	Navin Kumar Gupta Vs Mukesh Khatri Alias Mew Khatri	Sh Arvind Kumar	9810676750	arvind_kumar253@yahoo.com	03-03-2025
			613	Commercial Suit	CS (COMM)/131/2025	17-03-2025	Puma Se Vs Rajesh Garg and Anr	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	11-03-2025
			613	Commercial Suit	CS (COMM)/138/2025	20-03-2025	Asics Corporation Vs Rajesh Garg	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	18-03-2025
			613	Commercial Suit	CS (COMM)/145/2025	24-03-2025	M/s DREAMZ SERVICES Vs ALL INDIA FOOTBALL FEDERATION	Sh Rajat Gupta	9015403345	adv.guptarajat@gmail.com	12-03-2025
			613	Commercial Suit	CS (COMM)/149/2025	25-03-2025	UNION BANK OF INDIA Vs M/S G S Fitness	Sh Rothas Kumar Jajoria	9868750997	RKJAJORIA26@GMAIL.COM	22-03-2025
			613	Commercial Suit	CS (COMM)/155/2025	26-03-2025	LOGISTICS AND SUPPLY CHAIN PVT LTD. Vs SAHASRA ELECTRONIC SOLUTIONS	Sh. Ashish Bansal	8750998800	meridianattorneys@gmail.com	10-03-2025
			613	Commercial Suit	CS (COMM)/156/2025	27-03-2025	M/S INDOIN BIOLOFE PVT LTD Vs M/S NEW SINGLA PESTICIDES	Sh. Ashish Garg	9999277049	ashishgarglegal@gmail.com	24-02-2025
			613	Commercial Suit	CS (COMM)/157/2025	27-03-2025	A K through its Partner Mr Dhruv Chopra Vs M/s The PICCADILY HOTELS	Sh Abhinav Garg	9810196968	adv.abhinavgarg@gmail.com	12-03-2025
			613	Commercial Suit	CS (COMM)/162/2025	28-03-2025	M/S KAVYA ENTERPRISES Vs M/S NATIONAL CONSTRUCTION COMPANY	Sh Atul Kharbanda	9811333939	r.a.g.chambers@gmail.com	28-02-2025
49	SH. AMIT BANSAL DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/103/2025	01-03-2025	LFX TECHNOLOGIES PRIVATE LIMITED VS VISHWAGURU EDUCATIONAL ACADEMY LLP.	SH. PRANAV GADI	9711161468	P.GADI@GNALAWYERS.COM	13.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/106/2025	01-03-2025	PUNJAB NATIONAL BANK HARISH VS SAURAV BHASIN	SH. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMIAL.COM	27.02.2025
			614	EXECUTION	Execution (Comm.)/54/2025	03-03-2025	PUNJAB NATIONAL BANK MANOJ DRY CLEANERS	SH. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMIAL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/107/2025	03-03-2025	SAURABH CHADHA VS INFOTECH PVT LTD	SH. VISHAL GARG	9810171302	VISHALGARG77@GMAIL.COM	25.02.2025
			614	EXECUTION	Execution (Comm.)/57/2025	04-03-2025	PUNJAB NATIONAL BANK SATDEV JAIN VS PRAKASH	SH. VED PRAKASH	971900673	ADVOCATEPRAKASHVED@GMAIL.COM	NA

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		614	COMMERCIAL SUIT	CS (COMM)/111/2025	04-03-2025	CONNECTTE INTEGRATED TECHNOLOGIES PVT LTD VS NOESIS CONNECTUS LLP	SH. S. CHAKRABORTY	9810643431	ADVCHAK@GMAIL.COM	27.02.2025
		614	COMMERCIAL SUIT	CS (COMM)/112/2025	04-03-2025	VINOD KUMAR SHARMA VS KUNDARAH TRADING CORPORATION PRIVATE LIMITED	SH. ANUJ JAIN	9810062060	ADVANUJJAIN@GMAIL.COM	02.03.2025
		614	COMMERCIAL SUIT	CS (COMM)/115/2025	06-03-2025	PUMA SE VS ASHOK KUMAR	SH. GAUTAM BHASIN	9999093893	ELUDICATION LEGAL@OUTLOOK.COM	04.03.2025
		614	EXECUTION	Execution (Comm.)/64/2025	07-03-2025	RAHUL GUPTA VS MANISH CHADHA	MS. NETRA PAL	9868643592	ADV.NPS80@GMAIL.COM	NA
		614	COMMERCIAL SUIT	CS (COMM)/119/2025	07-03-2025	UPGRID SOLUTION PRIVATE LIMITED VS MAHENDER	SH. RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	04.03.2025
		614	COMMERCIAL SUIT	CS (COMM)/120/2025	07-03-2025	UPGRID SOLUTION PRIVATE LIMITED VS NARENDER	SH. RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	04.03.2025
		614	COMMERCIAL SUIT	CS (COMM)/125/2025	10-03-2025	INDIANNICA LEARNING PRIVATE LIMITED VS NEW VIDYAMANDIR	SH. SANDEEP CHATTERJEE	9911558224	LEGAL@CHATTERJEE@LAW.COM	04.03.2025
		614	COMMERCIAL SUIT	CS (COMM)/126/2025	11-03-2025	UNDER ARMOUR INC VS ASHOK KUMAR	SH. GAUTAM BHASIN	9999093893	ELUDICATION LEGAL@OUTLOOK.COM	08.03.2025
		614	COMMERCIAL SUIT	CS (COMM)/127/2025	11-03-2025	BINDU JAGGI VS JAI RAM	SH. SUNIL DUTT	9313345075	ADVOCATESUNILDUTT@GMAIL.COM	04.03.2025
		614	COMMERCIAL SUIT	CS (COMM)/128/2025	12-03-2025	UPGRID SOLUTION PRIVATE LIMITED VS VIJENDRA KUMAR	SH. RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	11.03.2025
		614	COMMERCIAL SUIT	CS (COMM)/130/2025	17-03-2025	MASCOT HEALTH SERIES PVT LTD VS JUBILATION BIO SCIENCES PVT LTD	SH. NAVEEN CHANDRA	9810078786	NAVEENCHANDRA502@GMAIL.COM	NA
		614	COMMERCIAL SUIT	CS (COMM)/132/2025	18-03-2025	NAVIN KUMAR GUPTA VS KULDEEP GUPTA	SH. ARVIND KUMAR	9810676750	ARVIND_KUMAR253@GMAIL.COM	03.03.2025
		614	COMMERCIAL SUIT	CS (COMM)/133/2025	18-03-2025	ENTERPRISES PROP ARUN KUMAR PANJIYAR VS MDX GLOBAL PROPRIETOR MR FAISAL	SH. SRANJAN KUMAR	9560511243	INFO.ANANDC@GMAIL.COM	24.12.2024
		614	COMMERCIAL SUIT	CS (COMM)/136/2025	19-03-2025	DREAMZ SERVICES VS SHRI BALAJI TRADERS	SH. SANJEEV BENIWAL	9810257726	ADVSANJEEVBENIWAL29@GMAIL.COM	12.03.2025
		614	COMMERCIAL SUIT	CS (COMM)/141/2025	21-03-2025	SINGH MATTA THROUGH SPA JAGMOHAN SINGH VS M/S DIAMOND MULTI STATE	SH. KAPIL SYADAV	9811370721	EGUNRPERITRLNTS GULAIIL.COIN	21.02.2025

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			614	ARBITRATION	OMP (COMM.)/5/2025 (1)	24-03-2025	M/S ALETHIA INFOTEL PRIVATE LIMITED VS YESA BANK LIMITED	SH. RAJAN MALHOTRA	9990666940	ADV.RAJANMALHOTRA@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/146/2025	24-03-2025	SI ENERGY VENTURES PVT LTD VS BUTTAR BIOFUELS PVT LTD	SH. RANJAN KUMAR RAI	850589818	ADV.RANJANRAI@GMAIL.COM	10.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/147/2025	24-03-2025	SI ENERGY VENTURES PVT LTD VS BUTTAR BIOFUELS PVT LTD	SH. RANJAN KUMAR RAI	850589818	ADV.RANJANRAI@GMAIL.COM	10.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/151/2025	26-03-2025	MS SUJATA JINDAL VS MARC FOUR HOSPITALITY SERVICES PVT LTD	MR. ANJANEYA MISHRA	9910169360	ANJANEYA.CREDDENCE@GMAIL.COM	24.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/154/2025	26-03-2025	EXPRESS PVT LTD VS ALL WORLD CARGO LOGISTICS SERVICES THROUGH ITS	SH. ASHISH BANSAL	8750998800	MERIDIANATORNEVSTN@GMAIL.COM	10.03.2025
			614	MISCELLANEOUS	MISC ADJ/183/2025	26-03-2025	STATE BANK OF INDIA VS MUKESH DEVISH. SUNIL PROP ATHLEN SPORTS	SH. SUNIL OFSEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.CO.IN	NA
			614	MISCELLANEOUS	MISC ADJ/186/2025	27-03-2025	STATE BANK OF INDIA VS VIKAS RAWAT	SH. R.K. SINHA	9718814471	ADVOCATESINHA@REDIFFMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/159/2025	28-03-2025	SANTOSH KUMAR AZEEM VS SHAH ANSARI	SH. MANISH KUMAR	9910580816	MANISHKUMARADVV6@GMAIL.COM	21.03.2025
			614	EXECUTION	Execution (Comm.)/79/2025	29-03-2025	CANARA BANK VS MUKESH SHARMA	SH. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	NA
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	113/2025	04.03.2025	M/S COLORS FOOT FASHION PVT LTD VS M/S CKM ENTERPRISES	SH. NAVIEN KUMAR TRIPATHI	9810419936	navintripathi3012@gmail.com	11.02.2025
			509	OMP(COMM)	5/2025	06.03.2025	JAMIL AHMAD VS PAWAN KUMAR	SUDHIR KUMAR ROY	9899409082	sudhirroy1970@yahoo.com	NA
			509	Execution (COMM)	61/2025	06.03.2025	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI ANDS ANR	R & V LAW ASSOCIATE	9560905884	robinbhardwaj529@gmail.com	NA
			509	EXECUTION (COMM)	62/2025	06.03.2025	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI ANDS ANR	R & V LAW ASSOCIATE	9560905884	robinbhardwaj529@gmail.com	NA
			509	CS(COMM)	116/2025	06.03.2025	KISHAN LAL VS GTL INFRASTRUCTURE	NEERAJ KANT	8750443902	nkant7171@gmail.com	30.01.2025
			509	CS (COMM)	124/2025	10.03.2025	TOMMY HILFIGER EUROPE BV VS SANJAY GOEL	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	06.03.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		509	EXECUTION (COMM)	65/2025	18.03.2025	M/S LAMONEA S.R.L VS PARTH MADHAV SHASTRI DIXIT		9810690505	parth@mimansalaw.in	NA
		509	Execution (COMM)	66/2025	18.03.2025	LAMONEA S.R.L THROUGH KERSTIN ANNKA SVENSSON VS GARIB DAS	PARTH DIXIT	9810690505	parth@mimansalaw.in	NA
		509	CS (COMM)	134/2025	18.03.2025	IDBI BANK LTD VS M/S SUGAX ENTERPRISES	NISHI CHOUDHARY	9899154299	nishi.cap@gmail.com	24.02.2025
		509	EXECUTION (COMM)	67/2025	19.03.2025	JAGRAM PRASAD JAVED KHAN VS MOHAR SINGH		9213392006	advmoaharsingh10@gmail.com	NA
		509	M.EX.	38/2025	19.03.2025	M/S CLARE FREIGHT INDIA PVT LTD VS M/S PBC LGS PVT LTD & ORS	M.R. LANGID	9810828193	advocaqtemrj@gmail.com	NA
		509	CS (COMM)	139/2025	20.03.2025	THE SUPREME INDUSTRIES VS RAMAN GARG	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	18.03.2024
		509	CS(COMM)	140/2025	20.03.2025	BALJEET KAUR VS VIKAS BHASIN	NIKHIL MALHOTRA	9811287280	hemalhotra.office@gmail.com	18.03.2025
		509	EXECUTION (COMM)	68/2025	22.03.2025	MS ACME INDIA INDUSTRIES PVT LTD VS RUDRA PRATAP SINGH	ASHISH CHAUHAN	9999468603	ashishchoudhan@akassociates.org.in	NA
		509	EXECUTION (COMM)	71/2025	24.03.2025	PUNJAB NATIONAL BANK VS SATYANARAIN ANR	ARUN BHARDWAJ	9899138242	arunbhardwaj206@gmail.com	NA
		509	CS (COMM)	144/2025	24.03.2025	INDIAN BANK VS AMIT KUMAR	AMIT MAHALIYAN	9899491980	amitmahaliyan@gmail.com	19.03.2025
		509	CS (COMM)	148/2025	24.03.2025	SI ENERGY VENTURES PVT LTD VS KARIMGANJ BIOFUELS PVT	RANJAN KUMAR RAI	98181326241	advranjan.ra@gmail.com	10.03.2025
		509	CS (COMM)	152/2025	26.03.2025	INEX LOGISTICS AND SUPPLY CHAIN PVT LTD VS MIL OVERSEAS EXPORT PVT LTD	ASHISH BANSAL	8750998800	meridianattorneys@gmail.com	10.03.2025
		509	CS (COMM)	153/2025	26.03.2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS SAHASRA ELECTRONICS	ASHISH BANSAL	8750998800	meridianattorneys@gmail.com	10.03.2025
		509	MISC DJ ADJ	182/2025	26.03.2025	RELCOM TECHNOLOGY PVT LTD VS SENCHIT SINGH BANGA	VIKRAM ANAND	9643571789	vikram_anand1@gmail.com	NA
		509	CS (COMM)	158/2025	28.03.2025	M/S KAVYA ENTERPRISES VS M/S DELHI BUILDTECH PRIVATE LIMITED	ATUL KHARBANDA	981113331	r.a.g.chambers@gmail.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	EXECUTION (COMM)	178/2025	29.03.2025	M/S SNAKALP FIN SEC PVT LTD VS JYOTI	AMAN OBEROI	9811740707	oberoiaman.adv@gmail.com	NA
			509	CS (COMM)	163/2025	29.03.2025	CONTINENTAL CARRIERS PRIVATS LIMITED VS KVN TRADE	RAJAN MIGLANI	9728410090	rajanmiglani@gmail.com	26.03.2025
			509	CS (COMM)	164/2025	29.03.2025	CARRIERS PRIVATS LIMITED SAMRAT IMPLEX PRIVATE VS RAJAN GEMS MIGLANI	RAJAN MIGLANI	9728410090	rajanmiglani@gmail.com	26.03.2025
TOTAL					628						